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25. MR. RAKESH KUMAR

<p>BARCLAYS BANK PLC</p> <p>(LETTER DTD. 23.08.2017)</p>	<p>1. MR. SANJAY GUPTA, NOMINATED COUNSEL</p> <p>2. MR. ATEEV MATHUR, NOMINATED COUNSEL</p>	<p>SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI- 110503</p> <p>R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p>	<p>MOB.: 9811152920 (MR. SANJAY GUPTA)</p> <p>9811800816 (MR. ATEEV MATHUR)</p> <p>PH.:+91 11 46175500</p> <p>e-MAIL: <a href="mailto:sanjay_gupta@sngpar
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<p>BARCLAYS INVESTMENTS & LOANS (INDIA) LTD</p> <p>(LETTER DTD. 23.08.2017)</p>	<p>1. MR. SANJAY GUPTA, NOMINATED COUNSEL</p> <p>2. MR. ATEEV MATHUR, NOMINATED COUNSEL</p>	<p>SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI- 110503</p> <p>R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p>	<p>MOB.: 9811152920 (MR. SANJAY GUPTA)</p> <p>9811800816 (MR. ATEEV MATHUR)</p> <p>PH.:+91 11 46175500</p> <p>e-MAIL: <a href="mailto:sanjay_gupta@sngpar
tners.in">sanjay_gupta@sngpar tners.in</p> <p><a href="mailto:ateev_mathur@sngpar
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C-DOT (CENTRE FOR DEVELOPMENT OF TELEMATICS) (6.10.2006)	MR. J.C. SETH	C-451, CHITRANJAN PARK, NEW DELHI-110019	PHONE 26274477, 26278822
CANARA BANK (LETTER DT. 16.11.2016)	<p>1. MR. DIVYAKANT LAHOTI</p> <p>-----</p> <p>2. MR. PRADEEP K. BALAKRISHNAN</p> <p>-----</p> <p>3. MR. RAJESH GAUTAM</p> <p>(LETTER DTD. 14.07.2017)</p> <p>-----</p> <p>4. MR. KARAN KHANNA</p>	<p>C/O LAHOTI ADVOCATES B-23, SECTOR-14, NOIDA-201301</p> <p>-----</p> <p>C/O RAD & PARTNERS, C-623, NEW FRIENDS COLONY, NEW DELHI-110025</p> <p>-----</p> <p>C/O KL MEHTA & Co., ADVOCATES, B-230, BASEMENT, GREATER KAILASH, PART-I, NEW DELHI- 110048</p> <p>-----</p> <p>C/O M/S MADAN LAL KHANNA & CO. 74, JANPATH, NEW DELHI-110001</p>	<p>E-MAIL: divyakant@gmail.com</p> <p>-----</p> <p>TEL.: 011-4728000 FAX-011-47280001 (M) 9810753830</p> <p>E-MAIL pradeep@radnpartners.com</p> <p>-----</p> <p>TEL.: 011-49404616 011-49403583</p> <p>MOB.: 9811252434</p> <p>E-MAIL: rajeshgautam@klmehta.net</p> <p>-----</p> <p>PH: 91-11-23356664, 23356665</p> <p>FAX: 91-11-23321585</p> <p>MOB.: 9810154778</p> <p>E-MAIL: mlkktax@gmail.com</p>

(LETTER RECD. ON 11.01.2017)	5. MR. DEEPAK JAIN	C/O RAD & PARTNERS LAW FIRM, C-623, OPPOSITE GURUDWARA, NEW FRIENDS COLONY, NEW DELHI-110025	----- MOB.: 9910505313
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CENTRAL INFORMATION	MR. O.P. SAXENA	CHAMBER NO. 372,	PHONE: 2338 6446,

COMMISSION		HIGH COURT OF DELHI, NEW DELHI	MOBILE: 9810012444.
CEMENT CORPORATION OF INDIA LTD. (15.11.2006)	<p>1. SH. SANJEEV RALLI</p> <p>-----</p> <p>2. SH ALAKH KUMAR</p> <p>-----</p> <p>3. M/S. M.V. KINI & CO</p>	<p>CHAMBER NO. 391, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, NEW DELHI</p> <p>-----</p> <p>CHAMBER NO. 367, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI</p> <p>RES.-CUM-CHAMBER: L-2A, HAUZ KHAS ENCLAVE, NEW DELHI-110016</p> <p>-----</p> <p>KINI HOUSE, 6/39, JUNG PURA 'B' NEW DELHI-110014</p>	<p>PH.NO.23381336 MOBILE; 9811087093</p> <p>-----</p> <p>PH. 23387072</p> <p>TEL. 9811063763 PHONE: 26564516, 26511625</p> <p>-----</p> <p>TEL. 24371038-39-40</p>
COMPTROLLER AND AUDITOR GENERAL OF INDIA (24.07.2006)	<p>1. KANTH & ASSOCIATES MR. GAURANG KANTH 'STANDING COUNSEL'</p> <p>[FOR IAAD CASES, 2-YRS. EXTENSION FROM 01.07.2016 TO 30.06.2018; LETTER DTD.09.09.2016]</p> <p>-----</p> <p>2. MR. SUDHIR NANDRAJOG "SENIOR COUNSEL" [FOR IAAD CASES]</p>	<p>OFF: A-9, NIZAMUDDIN EAST, NEW DELHI -110003</p> <p>-----</p> <p>103/I, HANS BHAWAN, 1-BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002</p>	<p>PH: 24359593, 24359594, 24359597</p> <p>E-MAIL: info@kanthandassociates.com</p> <p>-----</p>

	<p>-----</p> <p>3. MR. MUNEESH MALHOTRA "PANEL COUNSEL" [FOR IAAD CASES]</p> <p>-----</p> <p>4. MR. SANJAY BANSAL</p> <p>[PANEL COUNSEL FOR IAAD CASES FOR 2-YEAR WEF 01.07.2016 TO 30.06.2018; LETTER DTD.09.09.2016]</p> <p>-----</p> <p>5. MR. KRISHNAYAN SEN</p> <p>[PANEL COUNSEL FOR IAAD CASES FOR 2-YEAR WEF 01.07.2016 TO 30.06.2018; LETTER DTD.09.09.2016]</p>	<p>-----</p> <p>N-212, GREATER KAILASH, PART-I, NEW DELHI-110048</p> <p>-----</p> <p>237, LAWYERS' CHAMBERS (NEW BLOCK), SUPREME COURT OF INDIA, NEW DELHI-110001</p> <p>-----</p> <p>E-177, LGF, EAST OF KAILASH, NEW DELHI-110065</p>	<p>-----</p>
<p>COAL INDIA LTD. [NOMINATED COUNSELS]</p> <p>(LETTER DATED 24.10.2016)</p>	<p>1. MR. ANIP SACHTHEY</p> <p>-----</p> <p>2. GP. CAPT. MR. KARAN SINGH BHATI (PANEL LAWYER FOR COAL INDIA LTD AND ITS SUBSIDIARY COMPANIES)</p>	<p>6, SCHOOL LANE, OPP. HOTEL 'THE LALIT', NEW DELHI-110001</p> <p>-----</p> <p>OFFICE ADDRESS (BETWEEN 10 AM TO 7 PM ON ALL WORKING DAYS) : 18, TODAR MAL ROAD, BENGALI MARKET, NEW DELHI-110001</p>	<p>PH.:011-23311168, 23315816,41526049 EMAIL: anipr@sachthey.com</p> <p>-----</p> <p>PH.: 011-23711238 TELE-FAX :011-41525860 (MOB) 9811168948, & 9350887879</p>

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<p>3. MR. VIVEK NARAYAN SHARMA</p>	<p>----- D-120, S.F., EAST OF KAILASH, NEW DELHI-110065</p>	<p>----- D-120, S.F., EAST OF KAILASH, NEW DELHI-110065</p>	<p>----- PH. : 011-46698822, 41721828 EMAIL: narayan@aplihsnarayan.com; vincynarayan@gmail.com; viveknarayansharma@gmail.com</p>
<p>4. MR. KRISHNAYAN SEN</p>	<p>----- E-177, LGF, EAST OF KAILASH NEW DELHI-110065</p>	<p>----- E-177, LGF, EAST OF KAILASH NEW DELHI-110065</p>	<p>----- PH. : 011-26215601, 26215602 EMAIL: krishnayan.sen@verus.net.in</p>
<p>5. MR. HARSHA PEECHARA</p>	<p>----- AB-19, TILAK MARG, NEW DELHI-110001</p>	<p>----- AB-19, TILAK MARG, NEW DELHI-110001</p>	<p>----- PH. : 011-23386204, 23386465 EMAIL: shpechara@gmail.com</p>
<p>6. MR. RAVI P. MALHOTRA</p>	<p>----- 'PREM', E-50, GREATER KAILASH ENCLAVE-I, NEW DELHI-110048</p>	<p>----- 'PREM', E-50, GREATER KAILASH ENCLAVE-I, NEW DELHI-110048</p>	<p>----- PH. : 011-26242800-01 EMAIL: ravi.p.m@hotmail.com</p>
<p>7. MR. NEERAJ K. GUPTA</p>	<p>----- 307, M.C. SETALVAD BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001</p>	<p>----- 307, M.C. SETALVAD BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001</p>	<p>----- PH. : 011-26242800-01 EMAIL: ravi.p.m@hotmail.com -----</p>

<p>(LETTER DTD. 18.04.2017/04.05.2017)</p>	<p>----- MR. VAIBHAV AGNIHOTRI, ADVOCATE</p>	<p>----- SKV ASSOCIATES A-118, SECOND FLOOR, DEFENCE COLONY, NEW DELHI-110024</p>	<p>PH.: 011-23073599 EMAIL: neerajattorney@gmail.com ----- PH.: 91 9999127152 9811113432</p>
<p>CENTRAL ADOPTION RESOURCE AGENCY</p>	<p>MR. V.N. RAGHUPATI</p>	<p>12, NEW LAWYERS CHAMBER SUPREME COURT OF INDIA BHAWANDAS ROAD, NEW DELHI- 110001</p>	
<p>CONSULTANCY DEVELOPMENT CENTRE LETTER DATED 25.01.2008</p>	<p>M/S SIKRI & CO, ----- MR. RAKESH GOSAIN, ADVOCATE</p>	<p>CHAMBER NO.229, HIGH COURT OF DELHI, NEW DELHI ----- B-57, DEFENCE COLONY, NEW DELHI-110024 C-6/6367, VASANT KUNJ, NEW DELHI-110070</p>	<p>----- Ph 41553905-09 PH; 9810393161</p>
<p>COMPETITION COMMISSION OF INDIA</p>	<p>MR. RAJEEV SAXENA ADVOCATE</p>	<p>708, LAWYERS CHAMBERS-III, NEW DELHI-110003</p>	<p>MOBILE: 9810811180</p>

<p>CENTRAL COUNCIL OF INDIAN MEDICINE DEPARTMENT OF 'AYUSH' MINISTRY OF HEALTH & FAMILY WELFARE</p>	<p>M/s LEGAL AXIS ATTORNEYS & SOLICITORS</p>	<p>C-253, SECOND FLOOR, DEFENCE COLONY, NEW DELHI-110024</p>	<p>PH.No. 011-41404040 E-MAIL: legalaxis@legalaxis.net</p>
<p>CENTRAL VIGILANCE COMMISSION (CVC)</p> <p>(LETTER DTD. 24.04.2017)</p> <p>MR. RAVINDER AGARWAL MENTIONED AT SR. No. (ii) IS AUTHORIZE TO RECEIVE ADVANCE COPY OF PAPER BOOKS ON BEHALF OF CVC IN DELHI HIGH COURT.</p>	<p>(i) MR. SURENDER SINHA 'LEGAL COUNSEL'</p> <p>-----</p> <p>(ii) MR. RAVINDER AGARWAL 'LEGAL COUNSEL'</p> <p>-----</p> <p>(iii) MS. TATINI BASU 'LEGAL COUNSEL'</p>	<p>H-3/2, SECTOR-18, ROHINI, DELHI-110089</p> <p>-----</p> <p>CHAMBER: CHAMBER No. 252, BLOCK I, DELHI HIGH COURT, NEW DELHI-110003</p> <p>OFF.: C-70, NIZAMUDDIN EAST, NEW DELHI-13</p> <p>-----</p> <p>OFF.: H.No.251, SECOND FLOOR, SECTOR 15 A, GAUTAM BUDH NAGAR, NOIDA-201301, UTTAR PRADESH</p>	<p>-----</p> <p>PH.: 011-23382355 MOB.: 9810056263</p> <p>PH.: 011-41076348</p> <p>e-MAIL: ravinderagar@gmail.com</p> <p>-----</p> <p>PH.(OFF.) 0120 4284326 MOB.: 9811215768</p> <p>EMAIL: tatinibasudv@gmail.com</p>
<p>CENTRAL BUREAU OF INVESTIGATION (CBI)</p>	<p>1. MS. SONIA MATHUR (CBI RETAINER COUNSEL TO CONDUCT DSPE CASES FOR A PERIOD OF THREE YEARS</p>		

W.E.F. 29.03.2015 TO
28.03.2018)

2. MS. RAJDIPA BEHURA
(CBI RETAINER COUNSEL TO
CONDUCT DSPE CASES FOR A
PERIOD OF THREE YEARS
W.E.F. 17.05.2015 TO
16.05.2018)

3. MR. NARENDRA MAAN
(CBI RETAINER COUNSEL TO
CONDUCT DSPE CASES FOR A
PERIOD OF THREE YEARS
W.E.F. 03.01.2014, TERM
EXTENDED UPTO 30.06.2017 OR
TILL FURTHER ORDERS)-
[LETTER DTD. 06.07.2017]

MR. SANJEEV BHANDARI
(CBI RETAINER COUNSEL,
TERM EXTENDED UPTO
30.06.2017 OR TILL FURTHER
ORDERS)-[LETTER DTD.
06.07.2017]

MR. AJAY KUMAR GUPTA
(CBI RETAINER COUNSEL TO
CONDUCT DSPE CASES FOR A
PERIOD OF THREE YEARS FROM

<p>(NOTIFICATION DT. 31.08.2016 OF MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS)</p>	<p>THE DATE HE TAKES OVER CHARGE OR UNTIL FURTHER ORDERS,WHICHEVER IS EARLIER)</p> <p>-----</p> <p>MR. NIKHIL GOEL, ADVOCATE</p> <p>MR. RIPUDAMAN SINGH BHARDWAJ, ADVOCATE</p> <p>MR. ANUPAM S. SHARMA, ADVOCATE</p> <p>(ENGAGED AS CBI RETAINER COUNSEL, TO CONDUCT DSPE CASES, FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR DISPOSAL OF THE CASES, WHICHEVER IS EARLIER)</p>		
<p>COUNCIL OF SCIENTIFIC & INDUSTRIAL RESEARCH</p> <p>(LETTER DT. 27.06.2016)</p>	<p>MR. JAYESH K. UNNIKRI SHNAN, ADVOCATE-ON-RECORD, SUPREME COURT OF INDIA & LEGAL ADVISER</p>	<p>CSIR, ANUSANDHAN BHAVAN, 2 RAFI MARG, NEW DELHI -110001</p>	

(LETTER DT. 29.06.2016)

(ADVANCE SERVICE OF PETITIONS/ APPEALS ETC. AND NOTICES SHALL BE MADE TO THE CONTROLLER OF ADMINISTRATION (COAs)/ ADMINISTRATIVE OFFICER (AOs), OF THE CONCERNED LABs/INSTTs)

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CSIR-CENTRAL ROAD RESEARCH INSTITUTE, (CRRI) DELHI-MATHURA ROAD, P.O.CRRI, NEW DELHI 110025.

CONTROLLER OF ADMINISTRATION/ADMINISTRATIVE OFFICER
CSIR-INSTITUTE OF GENOMICS AND INTEGRATIVE BIOLOGY, (IGIB), NORTH CAMPUS, MALL ROAD, DELHI 110007

CONTROLLER OF ADMINISTRATION/ADMINISTRATIVE OFFICER
CSIR-NATIONAL INSTITUTE OF SCIENCE COMMUNICATION AND INFORMATION RESOURCES, (NISCAIR) Dr. KS KRISHNAN MARG, NEW DELHI 110012.

CONTROLLER OF ADMINISTRATION/ADMINISTRATIVE OFFICER
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DEPUTY SECRETARY/ UNDER
SECRETARY, CSIR-HUMAN
RESOURCE DEVELOPMENT GROUP
(HRDG) CSIR COMPLEX,
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DELHI-110012

DEPUTY SECRETARY/ UNDER
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DEPUTY SECRETARY/ UNDER
SECRETARY, RECRUITMENT &
ASSESSMENT BOARD (RAB) CSIR
COMPLEX, LIBRARY AVENUE,
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	<p>DEPUTY SECRETARY/ UNDER SECRETARY, CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012</p> <p>-----</p> <p>DEPUTY SECRETARY/ UNDER SECRETARY, EXAMINATION UNIT, CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012</p>		
INCOME TAX DEPARTMENT	CENTRALIZED SERVICE FOR ADVANCE COPIES OF PETITIONS/APEALS FILED IN RESPECT OF: INCOME TAX DEPARTMENT	CHAMBER NOS. 428, 429 HIGH COURT OF DELHI	
<i>DEPARTMENT OF REVENUE INCLUDING CBEC</i> MINISTRY OF FINANCE, GOVT. OF INDIA	FOR SERVICE OF ADVANCE NOTICES/WRIT PETITIONS/APEALS ETC.	NODAL OFFICER: CHAMBER NO. 205 LAWYERS' CHAMBER BLOCK-III DELHI HIGH COURT, NEW DELHI-110003	
OFFICE OF THE COMMISSIONER, VALUE ADDED TAX, DEPARTMENT OF TRADE & TAXES, 2ND FLOOR, VYAPAR BHAWAN, NEW DELHI	<p>1. MR. VINEET BHATIA</p> <p>-----</p> <p>2. MR. PARDEEP TARA</p>	<p>CHAMBER NO. III A/305 NEW CHAMBER BLOCK-III HIGH COURT OF DELHI, NEW DELHI</p> <p>-----</p> <p>15-A/9, GROUND FLOOR, EAST PATEL NAGAR,</p>	<p>PH.:011-46536490, 29241260,9811081159</p> <p>-----</p> <p>PH.:011-25883687, 9811051016</p>

[LETTER DATED 29.06.12]	----- 3. MR. A.K. BABBAR	NEW DELHI-110008 ----- F-51, NARAINA VIHAR, NEW DELHI-110028	----- PH.: 9811115749
O/o THE COMMISSIONER OF CUSTOMS (I&G) , NEW CUSTOMS HOUSE NEAR IGI AIRPORT, NEW DELHI-37	MR. KAMAL NIJHAWAN SENIOR STANDING COUNSEL	CHAMBER NO. 479, LAWYERS' CHAMBER BLOCK NO. II, DELHI HIGH COURT, NEW DELHI	Mobile:9810077957
O/o THE COMMISSIONER OF CUSTOMS, AIR CARGO EXPORT COMMISSIONERATE, NEW CUSTOM HOUSE, IGI AIRPORT, NEW DELHI	1. MR. SATISH KUMAR (SENIOR STANDING COUNSEL) ----- 2. DR. ASHWANI BHARDWAJ (JUNIOR STANDING COUNSEL)	CHAMBER NO. 464, LCB-I, DELHI HIGH COURT, NEW DELHI-110003 ----- CHAMBER NO. 319, SUPREME COURT LAWYERS CHAMBER, SETALVAD BLOCK, B.D. ROAD, NEW DELHI-110095	
O/o THE PRINCIPAL COMMISSIONER OF CUSTOMS, AIR CARGO COMPLEX (IMPORT) NEW CUSTOMS HOUSE, NEAR IGI AIRPORT, NEW DELHI-110037	MR. SANJEEV NARULA (NODAL STANDING COUNSEL)	CHAMBER NO. 463, HIGH COURT OF DELHI OFF. ADDRESS: C-633, NEW FRIENDS COLONY, NEW DELHI	PH. 23070376 41823452/43553451 MOB.: 9810274452/ 9871863446 E-MAIL: sanjeevnarula.cgsc@gmai

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DELHI CENTRAL EXCISE & SERVICE TAX ZONE, O/o THE CHIEF COMMISSIONER, CENTRAL EXCISE & SERVICE TAX (DZ) C.R. BUILDING, I.P. ESTATE, NEW DELHI	MR. SATISH KUMAR "NODAL SENIOR STANDING COUNSEL"	CHAMBER NO. 464, LCB-I, DELHI HIGH COURT NEW DELHI-110003	PH. 9810419742
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[CUSTOM, EXCISE & SERVICE TAX] CENTRAL BOARD OF EXCISE & CUSTOMS, DEPARTMENT OF REVENUE, MINISTRY OF FINANCE, GOVERNMENT OF INDIA	MS. SONIA SHARMA (SENIOR STANDING COUNSEL)	CHAMBER NO. 137-A, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110003	TEL.:011-23387455 MOB.:9811111993 Email: soniaslaw@hotmail.com
OFFICE OF THE COMMISSIONER, CENTRAL EXCISE, DELHI-I	<u>PANEL OF SENIOR STANDING COUNSEL</u>		

<p>C.R. BUILDING, I.P. ESTATE, NEW DELHI-110009</p> <p>LETTER DATED: 10.09.2012</p>	<ol style="list-style-type: none"> 1. MR. SATISH KUMAR 2. MR. KAMAL NIJHAWAN 3. MR. RAHUL KAUSHIK 4. MR. ANSHUMAN CHOWDHURY 5. MS. SONIA SHARMA 6. MR. SYED ZAFAR MOONIS <p><u>PANEL OF JUNIOR STANDING COUNSEL</u></p> <ol style="list-style-type: none"> 1. MS. PRABJYOTI KAUR 2. MR. ASHWANI BHARDWAJ 3. MR. AMIT ANAND 4. MS. GEETANJALI SHARMA 5. MS. ANJANA GOSAIN 	<p><u>NODAL OFFICER AVAILABLE AT:</u></p> <p>ROOM No. 137 A, LAWYERS CHAMBER, NEW BLOCK, DELHI HIGH COURT, N.DELHI</p> <p>TO RECEIVE ADVANCE NOTICES/ PETITIONS ETC. ON BEHALF OF CENTRAL EXCISE & SERVICE TAX INCLUDING C.B.E.C.</p>	
<p>O/O THE COMMISSIONER OF CUSTOMS (PREVENTIVE) , NEW CUSTOMS HOUSE, NEAR IGI AIRPORT, NEW DELHI-110037</p>	<p>MR. KAMAL NIJHAWAN "NODAL SENIOR STANDING COUNSEL"</p>	<p>CHAMBER NO.479, BLOCK-II, DELHI HIGH COURT, NEW DELHI</p>	
<p>OFFICE OF THE COMMISSIONER, CUSTOMS & CENTRAL EXCISE COMMISSIONERATE: MEERUT-I,</p>	<p><u>SENIOR STANDING COUNSEL</u></p> <ol style="list-style-type: none"> 1. MR. SATISH KUMAR 2. MR. KAMAL NIJHAWAN 		

<p>MANGAL PANDEY NAGAR, MEERUT (U. P.)</p>	<p>3. MR. RAHUL KAUSHIK 4. MR. ANSHUMAN CHAUDHARY 5. MS. SONIA SHARMA 6. MR. SYED JAFAR MOONIS</p> <p><u>JUNIOR STANDING COUNSEL</u> 1. MS. PRABHJYOTI KAUR 2. MR. ASHWANI BHARADWAJ 3. MR. AMIT ANAND 4. MS. GEETANJALI SHARMA 5. MS. ANJANA GOSAIN</p>		
<p>OFFICE OF THE COMMISSIONER, CUSTOMS & CENTRAL EXCISE COMMISSIONERATE: MEERUT-II, DELHI ROAD, MEERUT (U. P.)</p>	<p><u>(BAREILLY DIVISION)</u> 1. (I) MR. SYED JAFAR MOONIS SENIOR STANDING COUNSEL (II) MS. GEETANJALI SHARMA JUNIOR STANDING COUNSEL</p> <p><u>(HALDWANI DIVISION)</u> 2. (I) MR. KAMAL NIJHAWAN SENIOR STANDING COUNSEL (II) MS. ANJANA GOSAIN JUNIOR STANDING COUNSEL</p> <p><u>(MORADABAD DIVISION & ICD)</u> 3. (I) MR. RAHUL KAUSHIK</p>	<p>I) CHAMBER NO.190, BLOCK-II, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, N. DELHI-110003</p> <p>II) CHAMBER NO.621, LAWYERS CHAMBER BLOCK, DISTRICT COURTS DWARKA, SECTOR-10, N. DELHI-75</p>	<p>Mob. : 9899147053</p>

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<p>OFFICE OF CONTROLLER OF CERTIFYING AUTHORITIES,</p> <p>DEPARTMENT OF INFORMATION TECHNOLOGY, MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY,</p>	<p>MS. GIRIJA KRISHAN VARMA, ATTORNEY</p> <p>M/S GIRIJA LAW PARTNERS</p> <p>[UPTO 20.02.2014]</p>	<p>LAWYERS CHAMBER NO. 393, BLOCK-II (NEW BLOCK), HIGH COURT OF DELHI, NEW DELHI-110003</p>	<p>Tel.: 91-9313338142, 9910194228</p> <p>Email: giriya.stanfordat_torney@yahoo.com</p>
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<p>CTBC BANK CO. LTD. (LETTER DT. 01.07.2017)</p>	<p>1. MR. SANJAY GUPTA, NOMINATED COUNSEL 2. MR. ATEEV MATHUR, NOMINATED COUNSEL</p>	<p>SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI- 110503 R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p>	<p>MOB.: 9811152920 (MR. SANJAY GUPTA) 9811800816 (MR. ATEEV MATHUR) PH.:+91 11 46175500 e-MAIL: <a href="mailto:sanjay_gupta@sngpar
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<p>CAPRI GLOBAL CAPITAL LIMITED (LETTER DTD. 25.08.2017)</p>	<p>SHOBIT JAIN D/1032/2004 ----- MR. ANUPAM SINGH</p>	<p>E-342, LGF, EAST OF KAILASH NEW DELHI-110065 ----- N-2, 3rd FLOOR, RINGH ROAD, BHISHMA PITAMAH MARG, BLOCK N, SOUTH EXTENSION I, NEW DELHI-110049</p>	<p>MOB.: 09818668068 OFF: 011 26230371 ----- MOB: 9654926809 E-MAIL: anupamjsingh@gmail.com</p>
<p>DELHI SIKH GURDWARA MANAGEMENT COMMITTEE (DSGMC) (LETTER DTD. 30.09.2013) ----- (LETTER DTD. 27.02.2013)</p>	<p>SERVICE SHALL BE MADE AT THE OFFICE OF "LEGAL CELL", DSGMC, ONLY. ----- 1. MR. JASMEET SINGH</p>	<p>ADDRESS: LEGAL CELL, ROOM NO.35, DELHI SIKH GURDWARA MANAGEMENT COMMITTEE, GURDWARA RAKAB GANJ SAHIB, NEW DELHI-110001 ----- CHAMBER No. 176,</p>	<p>-----</p>

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DELHI METRO RAIL CORPORATION LTD.	<p>M/S VIRENDER SOOD & CO</p> <p>-----</p> <p>M/S. A.K.SINGLA & CO STANDING COUSEL</p>	<p>257, LAWYERS CHAMBER, HIGHCOURT OF DELHI , NEW DELHI-110003</p> <p>-----</p> <p>FLAT 'L', SAGAR APPARTMENT 6, TILAK MARG, NEW DELHI-110001</p>	<p>TEL; 23386868/23385730</p> <p>CELL: 9810010790/9891108181</p> <p>-----</p> <p>23384954, 23383734</p> <p>FAX: 23782596</p>
DELHI TRANSCO LTD (25.10.2006)	<p>MR. SUMEET PUSHKARNA</p> <p>-----</p> <p>MS. AVNISH AHLAWAT 'STANDING COUNSEL'</p> <p>[WEF 01.04.2017]</p>	<p>CH. 346-A, LAWYER'S CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003</p> <p>RES: F-254, VIKASPURI, NEW DELHI-110019</p> <p>-----</p> <p>CHAMBER NO. 243, HIGH COURT, DELHI</p>	<p>PH: 91-11-23386355</p> <p>91-11-28534497</p> <p>TELFAX: 91-11-28535908</p> <p>-----</p>
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DELHI INTERNATIONAL AIRPORT PVT LTD.	MR. ATUL SHARMA	207, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI OFFICE: LINK LEGAL, 109. GOLF APARTMENTS, SUJAN SINGH, PARK, MAHARISHI RAMANNA MARG, NEW DELHI-110003	PHONE: 91 (011) 4610080- 82 91 (011) 4654840-42 Mobile No 9811055984 FAX: 91901104610083
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LANE, KAROL BAGH, NEW DELHI-
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7] MR. PAWAN MATHUR
[STANDING COUNSEL]

(VIDE LETTER DTD.10.07.14)

8] MR. DHANESH RELAN
[STANDING COUNSEL]

	<p>(VIDE LETTER DTD.10.07.14)</p> <p>-----</p> <p>9) MR. SANJEEV SAGAR [PANEL LAWYER]</p> <p>(VIDE LETTER DT. 21.04.16)</p>	<p>-</p> <p>-----</p> <p>CHAMBER No. 210, 3RD BLOCK, 2ND FLOOR, DELHI HIGH COURT, DELHI</p> <p>18, HARGOBIND ENCLAVE, BHARTENDU HARISH CHANDRA MARG, DELHI-110092</p>	<p>-----</p> <p>MOB: 9811016162</p> <p>OFFICE NO. 011- 22377840, 22375422, 47543981</p> <p>E-MAIL: sagarandsagar@live.com, sanjivsagar@gmail.com</p>
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ELECTRICITY REGULATORY COMMISSION	<p>1. MR. SURESH TRIPATHY</p> <p>-----</p> <p>2. MS. PRATIMA GUPTA</p>	<p>160, LAWYERS CHAMBERS, DELHI HIGHCOURT,NEW DELHI</p> <p>RES: C-63, SILVER OAK APARTMENTS, PLOT NO,109, I.P. EXTENSION, PATPARGANJ, DELHI-110092</p> <p>-----</p> <p>241, LAWYER CHAMBER,DELHI HIGH COURT,NEW DELHI</p>	<p>PH. 22444301, 22010642 MOBILE; 9810269115</p> <p>-----</p> <p>TEL. CH.: 23384122 MOBILE: 9811282222</p>

		RES.: C-11/1, DDA SFS FLATS, SAKET, NEW DELHI-110017	
DELHI & DISTRICT CRICKET ASSOCIATION (DDCA)	MR. JAGDEEP SINGH BAKSHI & MR. AMITESH SINGH BAKSHI	CHAMBER NO.288, NEW CHAMBERS BLOCK, DELHI HIGH COURT, NEW DELHI-110001 B-187, GUJRANWALA TOWN, DELHI-110009	MOB:9811025921; 9818223833 EMail: jagdeepbakshi@yahoo.co.in amiteshwarbakshi@yahoo.co.in
DELHI TECHNOLOGICAL UNIVERSITY (DTU) (FORMERLY DELHI COLLEGE OF ENGINEERING)	1] MR. ATUL NANDA ----- 2] MS. AVNISH AHLAWAT	1] 12/C, SAGAR APARTMENTS, TILAK MARG, NEW DELHI ----- 2] CHAMBER NO. 243, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI OFF. A-33, DEFENCE COLONY, NEW DELHI-110024	----- TEL. 23384517 MOB. 9810134741
DELHI JAL BOARD	1. MR. SUMEET PUSHKARNA "STANDING COUNSEL" ----- 2. MS. SANGEETA BHARTI "ADDL.STANDING COUNSEL"	CHAMBER No. 111, BLOCK-III, DELHI HIGH COURT, NEW DELHI ----- 405, LAWYER CHAMBER, DELHI HIGH COURT, NEW DELHI	MOBILE NO.: 9811042847 TEL.No. : 011-65161440 e-MAIL: pushlaw@yahoo.co.in ----- MOB.:9811112863 Tel.No.011-24308800 e-MAIL: sangeetabharti@gmail.co

	<p>----- 3.MS. NANDITA RAO "ADDL.STANDING COUNSEL"</p>	<p>----- CHAMBER No. 424, BLOCK-I, DELHI HIGH COURT</p>	<p>m ----- MOB.:9999031918 TEL.No. 011-29555376 29552589 e-MAIL: knanditarao@gmail.com</p>
<p>DELHI TRANSPORT CORPORATION (LETTER DATED 27.07.2006)</p>	<p>1. MS. AVNISH AHLAWAT</p> <p>-----</p> <p>2. MR. SUMEET PUSHKARNA</p> <p>-----</p> <p>3. MR. AJAY VERMA</p>	<p>243,LAWYERS CHAMBER, DELHI HIGH COURT,N.DELHI-110003</p> <p>OFF: A-33,DEFENCE COLONY NEWDELHI-110024</p> <p>RES: A-855-F,SUSANT LOK PHASE-I ,GURGAON ,HARYANA</p> <p>-----</p> <p>2] 346-A, LAWYERS CHAMBER, DELHI HIGH COURT, N. DELHI-110003</p> <p>RES: F-254, VIKAS PURI, NEW DELHI-18 OFFICE;</p> <p>-----</p> <p>3] I-22 (LGF) , JANGPURA EXTENSION, NEW DELHI-110014</p> <p>RES: B-32, SECTOR 14,</p>	<p>PH: 23384517 FAX: 011- 23382820</p> <p>PH: 51012214,51048401 MOBILE: 9810134741 EMAIL: PH: 95124-5048712</p> <p>avnishahlawat@yahoo.com</p> <p>-----</p> <p>PH:91-11-285535908 MOBILE: 9811042847 (SELF) 20605251 (OFF) EMAIL: pushkarnas</p> <p>-----</p> <p>PH: (11)24323307 Mob.:9811032001 EMAIL: avermadelhi@gmail.com ajverma@ndf.vsnl.net</p>

	<p>-----</p> <p>4. MR. SANTOSH KUMAR TRIPATHI (LETTER DT. 19.08.2015)</p> <p>-----</p> <p>5. MR. NAUSHAD AHMED KHAN (LETTER DT. 19.08.2015)</p>	<p>NOIDA-201301</p> <p>-----</p> <p>CHAMBER ADDRESS: 321, CK DAPHTARY BLOCK, SUPREME COURT OF INDIA, NEW DELHI- 110001</p> <p>RESIDENCE/OFFICE ADDRESS: FLAT NO. 34, VIDHI APARTMENT, PLOT NO.116, I.P. EXTN. PATPARGANJ, DELHI -92</p> <p>-----</p> <p>CHAMBER ADDRESS: 436, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI</p> <p>RESIDENCE/OFFICE ADDRESS: S-513, 2nd FLOOR, SCHOOL BLOCK, SHAKAR PUR-II, MAIN VIKAS MARG, DELHI-92</p>	<p>t.in</p> <p>FAX (11) 24322743</p> <p>TEL: 95120) 2512387, 2512390. OUT SIDE DELHI (120) 2512387, 2512390</p> <p>-----</p> <p>MOB. NO. : 9868250806 PH. NO. : 011-22231198</p> <p>-----</p> <p>MOB. NO.: 9868111799 PH. NO.: 011-23073821 FAX NO.: 011-42486199</p>
<p>DELHI POWER COMPANY LTD. (LETTER DTD. 15.11.2006)</p>	<p>1. MS. AVNISH AHLWAT</p>	<p>1] 243, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003</p>	

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<p>DELHI NURSING COUNCIL</p> <p>(AN AUTONOMOUS BODY OF GOVT. OF DELHI)</p> <p>AT: AHILYA BAI COLLEGE OF NURSING BUILDING</p> <p>LOK NAYAK HOSPITAL, NEW DELHI-110002</p>	<p>MR. PRAVEEN KHATTAR</p> <p>[w.e.f. 08.01.2010]</p>	<p>164, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI</p>	
<p>DELHI PUBLIC SCHOOL SOCIETY</p>	<p>MR. PUNEET MITTAL</p>	<p>241, LAWYERS CHAMBER, HIGH COURT OF DELHI NEW DELHI</p> <p>3, GULMOHAR ENCLAVE, NEW DELHI-49</p>	<p>PH. NO. 23389122, 23389454</p> <p>PH.NO. 26511711, 26859797</p> <p>FAX' 26519797</p>
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		<p>OFF: A-33,DEFENCE COLONY NEWDELHI-110024</p> <p>RES: A-855-F,SUSANT LOK PHASE-I ,GURGAON ,HARYANA</p>	<p>PH: 51012214,51048401 MOBILE: 9810134741 MAIL;AVNISHAHLAWAT@YAH O.COM PH 95124-5048712</p>
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<p>DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION {DSIDC} LTD</p>	<p>MS. ANUSUYA SALWAN</p>	<p>342, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003</p> <p>RES: 47, PUSA ROAD, NEW DELHI</p>	<p>2338 8501 2581 4176 MOBILE: 9811225368</p>
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LETTER DT. 16.03.2017

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----- INTELLIGENCE OFFICER, DRI,	----- INTELLIGENCE OFFICER,	

	<p>HQRS, NEW DELHI HAS BEEN APPOINTED TO RECEIVE THE ADVANCE COPY OF PAPER BOOKS ETC. PERTAINING TO DRI (EXCEPT DELHI ZONAL UNIT)</p> <p>SENIOR INTELLIGENCE OFFICER (ADMN) DRI-DELHI ZONAL UNIT HAS BEEN APPOINTED TO RECEIVE THE ADVANCE COPY OF PAPER BOOKS ETC. PERTAINING TO DRI, DELHI ZONAL UNIT</p>	<p>DIRECTORATE OF REVENUE INTELLIGENCE (HQRS), 7TH FLOOR, D-BLOCK, I.P. BHAWAN, I.P. ESTATE, NEW DELHI.</p> <p>SENIOR INTELLIGENCE OFFICER (ADMN) DRI-DELHI ZONAL UNIT PARYAVARAN BHAWAN, 6TH FLOOR, CGO COMPLEX, NEW DELHI.</p>	
DIRECTORATE GENERAL OF FOREIGN TRADE (MINISTRY OF COMMERCE & INDUSTRY)	MR. VINEET MALHOTRA ADVOCATE (SPECIAL COUNSEL FOR EXPORT & IMPORT MATTERS)		
DR. BHIMRAO AMBEDKAR UNIVERSITY, AGRA (FORMERLY AGRA UNIVERSITY, AGRA) [LETTER DATED 29.06.2011]	MS. AMITA GUPTA, ADVOCATE	100, SUKHDEV VIHAR, NEW DELHI-110025	TEL.: 011-26911252, 09810017035, 66861070621
DELHI CO-OPERATIVE HOUSING FINANCE CORPORATION LTD. (DCHFC)	MR. SUNIL SABHARWAL	CHAMBER No. 472, LAWYERS CHAMBERS, HIGH COURT OF DELHI, N. DELHI-110003 RES.:B-101, MANSAROVER GARDEN, NEW DELHI-110015	PHONE: 25195602 (R), 23910585 (O) MOB.: 9810193509
DELHI URBAN SHELTER IMPROVEMENT BOARD, GOVT. OF NCT OF DELHI	MR. PARVINDER CHAUHAN, ADVOCATE	CHAMBER No. 298, NEW LAWYERS CHAMBER, HIGH COURT OF DELHI,	

<p>(LETTER DT. 29.08.2016)</p>	<p>----- MS. MINI PUSHKARNA, ADVOCATE</p>	<p>NEW DELHI-110001 ----- CHAMBER No. 346-A, BLOCK-1, LAWYERS CHAMBER, DELHI HIGH COURT.</p>	
<p>DELHI WAQF BOARD (EARLIER KNOWN AS DELHI WAKF BOARD)</p>	<p>MR. HASHMAT NABI "ADDITIONAL STANDING COUNSEL" ----- MR. SALEEM AHMED, `STANDING COUNSEL` (LETTER DT. 21.04.2016) ----- MR. WAJEEH SHAFIQ `NOMINATED STANDING COUNSEL` (LETTER DT. 25.05.2016) (LETTER DT. 08.02.2017) ----- MR. ALY MIRZA `NOMINATED/ADDITIONAL STANDING COUNSEL` (LETTER DT. 17.05.2016)</p>	<p>B-1/15, LOWER GROUND FLOOR, HAUZ KHAS, NEW DELHI-110016 ----- A-15, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013 ----- OFF. 18, CENTRAL LANE, BANGALI MARKET, NEW DELHI-110001 FLAT NO. F-3,6/89, MEDIA ENCLAVE, VAISHALI, GHAZIABAD (NCR) - 201012 ----- G-75, FIRST FLOOR, NIZAMUDDIN (WEST), NEW DELHI-110013</p>	<p>PH. 011-41407822/23 TELE FAX: 011-26561063 MOB: 9810017822 ----- TEL: OFF.:011-41054182 MOB.:9811079721 ----- MOB.: 9953756236 ----- MOB: 9899720944</p>

DELHI URBAN ART COMMISSION	MR. ROBIN RATNAKAR DAVID "PANEL COUNSEL"	202-206, TOLSTOY HOUSE, 15, TOLSTOY MARG, NEW DELHI-110001	TEL.: 43511111 MOB.: 9810250404
DELHI CANTONMENT BOARD (LETTER DATED 27.02.2017)	1. MR. MAHESH KUMAR SHARMA ----- 2. MR. ANCHIT SHARMA	SEAT NO.6, HALL NO.1, 1ST FLOOR, LAWYERS CHAMBERS, DWARKA COURTS, NEW DELHI-110075 ----- 1, BLOCK D MARKET, LSC NEAR HDFC BANK, VASANT VIHAR, NEW DELHI - 110057	MOB: 9990814902, 9711431818 ----- PH: 011 49071207 MOB: 9650208207
DIRECTORATE OF ENFORCEMENT (LETTER DATED 12.02.2016)	MR. AMIT MAHAJAN "CENTRAL GOVERNMENT STANDING COUNSEL"	CHAMBER NO. 461, LAWYERS CHAMBER, DELHI HIGH COURT	MOB: 9811191920
DELHI COMMISSION FOR WOMEN (LETER DATED 16.02.2016)	MS. PRABHSAHAY KAUR	CHAMBER NO. 184, BLOCK-II, DELHI HIGH COURT, NEW DELHI- 110003	
DELHI STATE HAJ COMMITTEE (LETTER DATED 07.11.2016)	MR. RAJENDER KR. RAWAT (STANDING COUNSEL)	CHAMBER NO. 326, LAWYER CHAMBER, DELHI HIGH COURT, NEW DELHI	MOB.: 9810053768
DMI FINANCE PRIVATE LIMITED (LETTER DTD. 24.08.2017 , TIMING 10.30 am TILL 4 PM)	1. MR. AMIT GUPTA D-154/2003 ----- 2. MR. VIKAS SHOKEEN	BG-24, SHIVA ENCLAVE, A-4, PASCHIM VIHAR, NEW DELHI-110063 ----- AB-18, MIAN WALI NAGAR	MOB.: 9560052229 ----- MOB.: 9891286119

	D-1276/2000	NEW DELHI-110087	
	3. MR. NEERAJ KUMAR D-770/2007	B-27, IST FLOOR, DEFENCE COLONY, NEW DELHI-110024	MOB.: 9811338696
	4. MR. RISHI SETHI D-2701/1999	F-18, L.G.F., LAJPAT NAGAR-III NEW DELHI-110024	MOB.: 9811088212
EMPLOYEES' PROVIDENT FUND ORGANISATION (EPFO)	1.MR. RAJESH MANCHANDA	1]CHAMBER NO.111, PATIALA HOUSE COURTS N. DELHI 110001	1]PH.& FAX 0011- 23386930 (M) 9811010461
	2. MR. AMIT KHEMKA	2]69, LAWYERS CHAMBERS, PATIALA HOUSE COURTS, N. DELHI.110001	2]PH.011-23387323 (M) 9811502010
	3. SH. KESHAV MOHAN	3] E-157, SECTOR-20, NOIDA-201301	3]TEL:0120- 2528748,2534397 2556293,2556294 FAX: 0120-2554530 MOB: 9818922800 E-mail: k_mohan2371@yahoo.co.in
	4. MS. APARNA BHAT	4] 3/14B, L.G.F., JANGPURA, NEW DELHI-110014 CHAMBER NO. 206,	4]TEL.91-11-24376447 TELEFAX.91-11-24376446 E-mail: aparna_bhat@vsnl

	<p>-----</p> <p>5. MR. SIBO SANKAR MISHRA</p> <p>-----</p> <p>6. MR. GAURAV DHINGRA, ADVOCATE</p> <p>(LETTER DT. 24.05.2017)</p> <p>(AS COUNSEL FOR CONDUCTING CASES OF CENTRAL BOARD, EPFO TILL 31.03.2019)</p>	<p>NEW LAWYERS CHAMBERS, SUPREME COURT OF INDIA NEW DELHI-110001</p> <p>-----</p> <p>5] LAWYERS CHAMBER NO. 32 SUPREME COURT OF INDIA NEW DELHI-110001</p> <p>-----</p> <p>35, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI- 110001</p>	<p>.com</p> <p>-----</p> <p>5] PH: 9311122138, 9810122138</p> <p>-----</p> <p>MOB: 9837475990 EMAIL: mcdhingra@hotmail.com</p>
<p>EMPLOYESS' PROVIDENT FUND ORGANISATION (EPFO) , REGIONAL OFFICE: DELHI (NORTH)</p> <p>(FOR THE BLOCK YEAR 2017-19)</p>	<p>1. MR. KESHAV MOHAN</p>	<p>CHAMBER NO.408,BLOCK-III HIGH COURT OF DELHI</p> <p>OFFICE: D-251, DEFENCE COLONY, NEW DELHI-110024.</p>	<p>MOB: 9818922800</p> <p>TEL.: 011-41686836-37 FAX: 011-41686835</p>

<p>VIDE LETTER DTD. 05.07.2017</p> <p>(ON BEHALF OF CENTRAL BOARD OF TRUSTEES, EMPLOYEES PROVIDENT FUND ORGANIZATION/ CENTRAL PROVIDENT FUND COMMISSIONER, NEW DELHI / REGIONAL PROVIDENT FUND COMMISSIONER, DELHI (NORTH) ETC.)</p>	<p>-----</p> <p>2. MR. ARVIND KUMAR VERMA</p> <p>-----</p> <p>3. MR. SATPAL SINGH</p>	<p>-----</p> <p>CHAMBER NO. 1/C-2, OPP. BAR CONNSEL OFFICE, IST FLOOR, LAWYERS CHAMBER, HIGH COURT OF DELHI</p> <p>OFFICE: 615, INDER PRAKASH BUILDING, BARAKHAMBHA ROAD, NEW DELHI-110001</p> <p>-----</p> <p>CHAMBER NO. 601, BLOCK-III, HIGH COURT OF DELHI</p> <p>OFFICE: CHAIRMAN BHAWAN, NEAR SR SEC SCHOOL, VILLAGE KHAJOORI KHASH, P.O.GOKULPURI, DELHI-110094</p>	<p>E-MAIL:</p> <p>adv.keshav.mohan@gmail.com</p> <p>keshav.mohan@lotuslawpartners.com</p> <p>-----</p> <p>MOB.: 9811640858</p> <p>-----</p> <p>MOB.: 9810780218</p>
<p>EMPLOYESS' PROVIDENT FUND ORGANISATION (EPFO), REGIONAL OFFICE: DELHI (SOUTH)</p>	<p>MR. R.C. CHAWLA "STANDING COUNSEL"</p> <p>-----</p> <p>MR. KESHAV MOHAN,</p>	<p>20, LAWYERS' CHAMBER, HIGH COURT OF DELHI, NEW DELHI-110003</p> <p>-----</p> <p>LOTUS LAW PARTNERS</p>	<p>TEL.No. 23387261 MOB.: 9810395454</p> <p>-----</p>

<p>(LETTER DT. 29.08.2016)</p>	<p>ADVOCATE (EMPANELMENT FOR THE BLOCK YEAR 2016-2018)</p>	<p>D-251, DEFENCE COLONY, NEW DELHI-110024</p>	<p>TEL.:011-41686836-37 FAX :011-41686835 E-MAIL: adv.keshav.mohan@gmail.com keshav.mohan@lotuslawpartners.com</p>
<p>EMPLOYESS' PROVIDENT FUND ORGANISATION (EPFO) REGIONAL OFFICE: BHAVISHYA NIDHI BHAWAN, SECTOR-15-A, FARIDABAD- 121007 (HARYANA) LETTER DTD. 24.05.2012</p>	<p>MR. R.C. CHAWLA "PANEL ADVOCATE"</p>	<p>6] 20, LAWYERS' CHAMBER, HIGH COURT OF DELHI, NEW DELHI-110003</p>	<p>TEL.No. 23387261 MOB.: 9810395454</p>
<p>EMPLOYEE'S STATE INSURANCE CORPORATION LETTER DTD.21.1.08 ----- LETTER DTD. 20.3.2008</p>	<p>1. MS. REKHA PALLI ----- 2. MR. K.P. MAVI</p>	<p>1]CHAMBER NO.64, SUPREME COURT OF INDIA NEW DELHI. ----- 2]321, LAWYERS CHAMBERS, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003. OFFICE: D-50, F.F., PANDAV NAGAR, DELHI - 110092,</p>	<p>CHAMBER PHONE NO. 23383263 MOBILE: 9810380823 ----- TEL.NO. 2338 4217 TEL.NO. 2248 5717 MOBILE: 9810435717</p>
<p>ENGINEERING PROJECTS (INDIA) LIMITED</p>	<p>1]MR. M.M. PANDE, SENIOR MANAGER</p>	<p>1]CORE-3, SCOPE COMPLEX 7, INSTITUTIONAL AREA</p>	<p>PHONE: 2436 1666 & 2436 2120</p>

	{LEGAL} & ADVOCATE ----- 2] MR. NARENDRA SHARMA, MANAGER (LEGAL)	NEW DELHI-110 003 ----- 2] CORE-3, SCOPE COMPLEX 7, INSTITUTIONAL AREA NEW DELHI-110 003	----- PHONES: 2436 1666 & 2436 2121
ELECTION COMMISSION OF INDIA & CENTRAL BOARD OF IRRIGATION AND POWER	WAZIR CHAND CHOPRA & CO. MR. PANKAJ CHOPRA	245, LAWYERS CHAMBER, HIGH COURT, NEW DELHI B-201 EAST OF KAILASH, NEW DELHI-110 065	2338 5367, 2338 3178 FAX: 338 3178 2631 4507 AND 2862 1643 E MAIL: pankaj_1957@hotmail.com
ECL FINANCE LTD.	MR. ATUL SHARMA,ADVOCATE (STANDING COUNSEL)	asa, LAW FIRM,3,BIRBAL ROAD, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	PH: 011-43108998, 45661440,43552440 EMAIL: asa@asalegal.in
EDELWEISS FINVEST PRIVATE LIMITED	MR. ATUL SHARMA,ADVOCATE (STANDING COUNSEL)	asa, LAW FIRM,3,BIRBAL ROAD, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	PH: 011-43108998, 45661440,43552440 EMAIL: asa@asalegal.in
FOOD CORPORATION OF INDIA [LETTER DTD. 05.01.2015]	1. MR. MANOJ, ADVOCATE 'STANDING COUNSEL'	112, C.K.DAFTARY LAWYERS' CHAMBER BLOCK, SUPREME COURT OF INDIA, TILAK LANE, NEW DELHI-110001 <u>OFF. CUM RES.:</u> 613,SECTOR-29,NOIDA(U.P.)	PH.:011-2307028 PH.: 0120-4208459 MOB.:9350041255

	<p>----- MR. SANDEEP MAHAPATRA `STANDING COUNSEL`</p>	<p>E-45, 1ST FLOOR, LAJPAT NAGAR-III, NEW DELHI-110024</p> <p>CHAMBER No. 267, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI</p>	<p>MOB: 9811472444</p> <p>E-MAIL: sdeepmahapatra@gmail.com</p>
<p>GAIL GAS LTD., REGD.OFF.: 16, BHIKAJI CAMA PLACE, R.K. PURAM, NEW DELHI-110066</p>	<p>MS. PURNIMA MAHESHWARI (Letter DTD. 04.07.2017)</p>	<p>CHAMBER NO. 205, LAWYERS CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003</p> <p>OFFICE: 111, JOR BAGH, NEW DELHI-110003</p>	<p>MOB.: 9810153018</p> <p>E-MAIL: advpurnimal11@gmail.com</p>
<p>GURU GOBIND SINGH INDRAPRASTHA UNIVERSITY DWARKA, SECTOR-16, NEW DELHI-110078</p>	<p>1. G.D. GOEL & CO. -----</p>	<p>373, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003</p> <p>80, LAWYERS CHAMBERS, PATIALA HOUSE COURTS, NEW DELHI-110001</p> <p>D-14, SECOND FLOOR, MARG NO. 13, SAKET, NEW DELHI-110017</p> <p>----- 229, LAWYERS CHAMBERS</p>	<p>PHONE: 23388969 Mob: 9811941888, 9899811102</p> <p>Email: gopallaw@yahoo.com Ph: 41671137, 26866141</p> <p>-----</p>

	<p>2. M/s SIKRI & COMPANY</p> <p>-----</p> <p>3. MS. ANITA SAHANI (LETTER DATED 15.02.16) "ADDITIONAL STANDING COUNSEL"</p>	<p>HIGH COURT OF DELHI, NEW DELHI-110003 OFFICE: C-108, DEFENCE COLONY, NEW DELHI-110024</p> <p>-----</p> <p>CHAMBER: 363, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003</p>	<p>-----</p> <p>MOB: 9810113256</p>
<p>GANDHI SMRITI AND DARSHAN SAMITI</p> <p>LETTER DTD. 21.05.12</p>	<p>MR. M. ATYAB SIDIQI</p>	<p>CHAMBER NO. 279, LAWYERS' CHAMBER BLOCK-II HIGH COURT OF DELHI, NEW DELHI</p> <p>J-122, AFTAB HOUSE, SECTOR-41, NOIDA (U.P.)</p>	<p>MOB.: 09871321935</p> <p>PH.:0120 4357204</p>
<p>PANEL OF:</p> <p>GOVT. OF NCT OF DELHI (FOR CIVIL & CRIMINAL CASES)</p>	<p>MR. RAHUL MEHRA [GOVERNMENT PLEADER/ SENIOR STANDING COUNSEL (CIVIL)]</p> <p>MR. RAHUL MEHRA [PUBLIC PROSECUTOR/ STANDING COUNSEL (CRIMINAL)]</p>	<p>SERVICE OF ADVANCE COPIES OF CIVIL CASES FILED AGAINST THE GOVT. OF NCT OF DELHI SHOULD BE EFFECTED IN THE OFFICE OF THE STANDING COUNSEL (CIVIL) IN : <u>LAWYERS CHAMBER NO. 423,</u> DELHI HIGH COURT</p>	

GOVERNMENT PLEADERS/
ADDITIONAL STANDING
COUNSELS (CIVIL)

1. MR. SANJOY GHOSE
2. MR. GAUTAM NARAYAN
3. MR. DEVESH SINGH
4. MR. SATYAKAM
5. MR. ANUJ AGGARWAL
6. MR. NAUSHAD AHMED KHAN
7. MR. SANTOSH KUMAR
TRIPATHI

ADDITIONAL STANDING
COUNSELS (CRIMINAL)

1. MR. AVNINDER (AVI) SINGH
2. MS. KAMNA VOHRA
3. MR. RAJESH MAHAJAN

4. MR. SANJAY LAO

5. MR. ASHISH AGGARWAL

6. MS. RICHA KAPOOR

7. MR. RANBIR SINGH KUNDU

8. MS. NANDITA RAO

GOVERNMENT LEADERS /
PANEL ADVOCATES

1. MS. AARTI BANSAL

2. MR. AMIT SINGH

3. MR. AMRESH MATHUR

4. MR. ANKUR CHHIBBER

5. MR. ARJUN MITRA

6. MR. ASHWINI GARG

7. MR. AVTAR SINGH BHAMLOT

8. MS. BELA KHATTAR
CHAUHAN

9. MR. D. RAJESHWAR RAO
10. MS. DEEPTAKRITI VERMA
11. MR. DEVENDRA DEDHA
12. MR. DEVVRAT
13. DR. RAKESH GOSAIN
14. MR. GAURAV VERMA
15. MR. GURMAN CHAHAL
16. MR. GURSHARAN SINGH
17. MR. HEM KUMAR
18. MR. IKRANT SHARMA
19. MR. IRAM MAJID
20. MS. ISHA KHANNA
21. MR. JAIVEER
22. MR. JAYENDRA
23. MS. JYOTI TANEJA
24. MR. KHALID ARSHAD
25. MS. KIRAN SINGH

26. MR. KUSH SHARMA
27. MR. MAHABIR SINGH
28. MS. MANIKA TRIPATHI
PANDEY
29. MR. MANMEET SINGH
ARORA
30. MS. MISHA ROHATGI
MOHTA
31. MR. MUKESH KUMAR SINGH
32. MR. NAUNIDH ARORA
33. MR. NAVEEN KUMAR
SHARMA
34. MS. NEELAM SINGH
35. MS. NEHA RASTOGI
36. MS. NIDHI RAMAN
37. MR. PANKAJ SINHA
38. MS. PRABHSAHAY KAUR
39. MR. PRAMOD SEHGAL

40. MR. PUNEET SINGH
41. MR. R.K. ALAGH
42. MR. RAGHAV KUMAR
TIWARI
43. MR. RAGHVENDRA PANDEY
44. MR. RAHUL BAKSHI
45. MR. RAHUL SHARMA
46. MR. RAJ KUMAR SHERAWAT
47. MR. RAJ KUMAR YADAV
48. MR. RAJAT MALHOTRA
49. MR. RAVI CHATURVEDI
50. MR. RISHIKESH KUMAR
51. MS. ROMA BHAGAT
52. MS. SAAHILA LAMBA
53. MR. SACHIN NAHAR
54. MS. SAKSHI POPLI
55. MR. SANGRAM SINGH

56. MR. SANJAY DEWAN
57. MR. SAURABH CHADDA
58. MR. SHAHDAN FARASAT
59. MR. SHARAT KAPOOR
60. MR. SIDDHARTH DUTTA
61. MR. SIDDHARTH SHANKAR
RAY
62. MS. SONAM GUPTA
63. MR. SUMER KUMAR SETHI
64. MR. SUMIT AGARWAL
65. MR. SUMIT KUMAR BATRA
66. MR. SUNIL GOEL
67. MS. SUNITA BANSAL
68. MS. SWATY SINGH MALIK
69. MS. SWEETY SINGH
70. MR. UDIT GUPTA
71. MR. UTTAM DUTT

<p>(NOTIFICATION DTD. 14.07.2017)</p>	<p>72. MR. VARUN NISCHAL</p> <p>73. MR. VIKAS SHOKEEN</p> <p>74. MR. VIKRANT NARAYAN VASUDEVA</p> <p>75. MR. VINOD KUMAR GOYAL</p> <p>76. MR. VIRENDER KUMAR VATS</p> <p>77. MR. VIVEK SINGHAL</p> <p>-----</p> <p>MR. RAMESH SINGH, ADVOCATE (GOVERNMENT PLEADER/ STANDING COUNSEL (CIVIL))</p>	<p>-----</p> <p>P-4, 2ND FLOOR, GREEN PARK EXTENSION, NEW DELHI-110016</p>	
<p>GOVERNMENT OF NCT OF DELHI LAND & BUILDING DEPARTMENT</p> <p>[NOTFN. DTD. 09.03.2017]</p>	<p>1. MS. RACHNA SRIVASTAVA</p> <p>2. MR. ARUN BIRBAL</p> <p>3. MR. PUNEET AGARWAL</p> <p>4. MR. SUDERSHAN JOON</p> <p>5. MS. DEEPIKA</p> <p>6. MS. ABHA MALHOTRA</p>		

7. MR. SANJAY KUMAR PATHAK

8. MR. KAMAL KANT JHA

9. MS. MINI PUSHKARNA

10.MR. SACHIN NAWANI

11.MR. RAJNEESH KUMAR
SHARMA

12.MS. ASTHA TYAGI

13. MS. MONIKA TRIPATHY
PANDEY

14. MR. SIDDHARTHA PANDA

15. MR. BIRAJA KANTA
MAHAPATRA

16. MR. AKHIL MITTAL

17. MS. RUCHIKA RATHI

[FOR TWO YEARS W.E.F.
13.03.2016]

GREATER NOIDA INDUSTRIAL
DEVELOPMENT AUTHORITY

M/s R.R. & ASSOCIATES
[PANEL LAW FIRM]

CHAMBER: A-3, GATE No. 3
TIS HAZARI COURTS, DELHI-110054

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		OFFICE: 6-C, DDA FLATS BOULEVARD ROAD, DELHI-110054	TEL.: 011-23989989
GHAZIABAD MUNICIPAL CORPORATION	MR. SATISH KUMAR LAMBA	D-68, SECTOR-30, NOIDA (U.P.)	
GOVERNMENT OF ODISHA, LAW DEPARTMENT (LETTER DATED 26.03.2016) (LETTER DTD. 25.04.2016)	MR. ARUNAV PATNAIK	B-34 (L.G.F.), NIZAMUDDIN EAST, NEW DELHI-110013	OFF. NO.: 011 41826164 MOB. NO.: 9818501344, 9818928917
HOUSING & URBAN DEVELOPMENT CORPORATION {HUDCO}	MR. ASHOK KUMAR SINGH,	40-D, K-BLOCK, SAKET, NEW DELHI-110017	PHONES: 2652 2084 & 2652 1594
HINDUSTAN PETROLEUM CORPORATION LIMITED [LETTER DTD. 17.09.14]	SENIOR MANAGER, LEGAL NORTH ZONE	6 TH FLOOR, NORTH TOWER, SCOPE MINAR, DISTRICT CENTRE, LAXMI NAGAR, DELHI-110092	
HIGH COURT OF DELHI NEW DELHI (LETTER DTD. 18.04.2017) (CIRCULAR DTD. 01.05.2017)	1. MR. A.D.N. RAO, ADVOCATE-ON-RECORD (SUPREME COURT OF INDIA) ----- 2. MS. C.K. SUCHARITA, ADVOCATE-ON-RECORD (SUPREME COURT OF INDIA) ----- 3. MR. VIRAJ R. DATAR, ADVOCATE	116, LAWYERS' CHAMBER, SUPREME COURT OF INDIA, NEW DELHI ----- CJAMBER No. 214, NEW LAWYERS CHAMBERS, SUPREME COURT OF INDIA, TILAK LANE, NEW DELHI ----- OFF.: 43, 1ST FLOOR, HANUMAN ROAD, CONNAUGHT PLACE, NEW DELHI ----- CHAMBER No. 412A, BLOCK III, NEW LAWYERS CHAMBER BLOCK, DELHI HIGH	MOB. : 9810153907 ----- MOB.: 9810469738 ----- MOBILE NO. 9811159944

COURT, NEW DELHI.

4. MR. SYED AHMED SAUD
ADVOCATE

201, SETALVAD BLOCK, LAWYERS
CHAMBERS, SUPREME COURT OF
INDIA, NEW DELHI

MOBILE NO. 9910013800

5. MR. RAJSHEKHAR RAO
ADVOCATE

Z-24, LOWER GROUND FLOOR,
HAUZ KHAS ENCLAVE,
NEW DELHI - 110016

PH: - 9811153933,
40583933, 40593933

6. MR. JAYANT MEHTA
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A-338, LGF, DEFENCE COLONY, NEW
DELHI-110024

MOB. : 9810222511
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24331500

7. MR. SANJOY GHOSE
ADVOCATE

A-187, DEFENCE COLONY
(BASEMENT),
NEW DELHI - 110024

PH: - 981118889,
24338889

8. MS. ANU BAGAI
ADVOCATE

327, LAWYERS CHAMBERS,
DELHI HIGH COURT,
NEW DELHI - 110003

PH: - 9810096764,
23388736

9. MR. SIDDHARTH AGGARWAL
ADVOCATE

OFF.: B3/1B, LGF, SAFDARJUNG
ENCLAVE, NEW DELHI - 110029

PH: - 41825572,
46622116

10. MS. SONIA SHARMA,

B-18, LOWER GROUND FLOOR,
NIZAMUDDIN EAST,
NEW DELHI - 110013

	ADVOCATE	----- 137-A, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110503	----- MOB.: 9582228856
HARDAYAL MUNICIPAL PUBLIC LIBRARY	MR. SUDHIR GUPTA	CHAMBER NO. 486, EASTERN WING, DISTRICT COURT, TIS HAZARI DELHI-110054	PH.23922210,9313885241
HAJ COMMITTEE OF INDIA	MR. KHALID ARSHAD, ADVOCATE	K-36, MASJID KHALILULLAH, FLAT NO. 3A, 3RD FLOOR, BATLA HOUSE, JAMIA NAGAR, OKHLA, DELHI-110025	MOB.:9891378719 email: khalidarshad1@gmail.com
HEADQUARTERS DELHI AREA REGIMENTAL & OTHER AFFILIATED INSTITUTES [LETTER DTD. 24.09.2016] <u>DETAILS ARE AS UNDER:</u> 1.ARMYPUBLICSCHOOL (APS) , DHAULA KUAN 2.ARMYPUBLICSCHOOL (APS) , DELHI CANTT. 3.DELHI AREA PRIMARY SCHOOL (DAPS) , DELHI CANTT 4.TAURUS DELHI AREA PRIMARY SCHOOL (TDAPS) , DELHI CANTT 5.ARMYPUBLICSCHOOL COLLEGE OF MEDICAL SCIENCES (ACMS) ,DELHI CANTT 6.ARMYPUBLICSCHOOL INSTITUTE OF EDUCATION (AIE) , GREATER NOIDA	1. COL.R. BALASUBRAMANIAM, VSM (RETD.) (STANDING COUNSEL W.E.F. 01.10.2016) ----- 2.MR. ANKUR CHHIBBER (STANDING COUNSEL W.E.F. 01.10.2016)	116, LAWYERS CHAMBERS, CK DAPHTARY BLOCK, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI-110001 ----- OFFICE AT: B-5/95, SAFDARJUNG ENCLAVE, NEW DELHI-110029	

7. ARMY INSTITUTE OF
MANAGEMENT TRAINING (AIMT) ,
GREATER NOIDA
8. ARMY ENVIRONMENTAL PARK
AND TRAINING AREA (AEPTA) ,
DELHI CANTT
9. TAURUS CSD CANTEEN, DELHI
CANTT
10. TAURUS OFFICERS' HOSTEL
(TOH) , DELHI CANTT
11. TAURUS ARMY BOYS HOSTEL
(TABH) , DELHI CANTT
12. ALBERT EKKA INSTITUTE
(AEI) , DELHI CANTT
13. AWWA ASHA SCHOOL,
DELHI CANTT
14. TAURUS OFFICERS' INSTITUTE
(TOI) , DELHI CANTT
15. EX SERVICEMEN CSD
CANTEEN, NOIDA
16. AASTHA COUNSELLING
CENTRE & SUJOK HEEALING
CENTRE AT ARJAN VIHAR, DELHI
CANTT.
17. TAURUS SPORTS COMPLEX
(HARBHAKSH STADIUM) ,
DELHI
CANTT
18. DELHI AREA OFFICERS' MESS

<p>HEMWATI NANDAN BAHUGUNA GARHWAL UNIVERSITY, SRINAGAR (GARHWAL), UTTARANCHAL-246174</p>	<p>M/S LEGALERIA LAW OFFICES THROUGH ITS MANAGING PARTNER MR. ASHISH KUMAR PANDEY</p>	<p>OFFICE ADDRESS: LEGALERIA LAW OFFICES 905, VIJAYA BUILDING, BARAKHAMBHA ROAD, NEW DELHI- 110001</p> <p>CHAMBER ADDRESS: 60, LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI- 110201</p>	<p>TEL:011-23384004 MOBILE: +91 9873890442</p>
<p>HDFC BANK (LETTER DTD. 10.04.2017)</p>	<p>MR. RAJAT KATYAL</p>	<p>R-291 A, BASEMENT, GREATER KAILASH, PART-I, NEW DELHI- 110048</p>	<p>MOB.: 9811250543 PH.: 011 26211488</p>
<p>HDFC CREDILA FINANCIAL SERVICES PVT. LTD.</p>	<p>MR. RISHABH SAHU, ADVOCATE</p>	<p>OFFICE: 165-SUPREME ENCLAVE, MAYUR VIHAR, PHASE-1, NEW DELHI-110091</p>	
<p><u>INSURANCE COMPANIES</u></p> <p>i) TATA AIG GENERAL INSURANCE CO. LTD</p>	<p>1. MS. ANJALI BANSAL</p> <p>-----</p> <p>2. MR. SAMEER NANDWANI, ADVOCATE NANDWANI & ASSOCIATES</p>	<p>26, NAVJIVAN VIHAR, NEW DELHI-110017</p> <p>-----</p> <p>CHAMBER No. 405, BLOCK-III HIGH COURT OF DELHI, NEW DELHI-110003</p> <p>OFF.: G-30, JANGPURA EXTENSION NEAR EROS CINEMA, NEW DELHI-14</p>	<p>MOB.9911555337</p> <p>-----</p> <p>PH.:23381874</p> <p>Ph.:24318802/43575496 MOB: 9810528802</p>
<p>ii) RELIANCE GENERAL INSURANCE CO. LTD</p>	<p>MR. SAMEER NANDWANI</p>	<p>CHAMBER NO. 405, CHAMBER BLOCK-III DELHI HIGH COURT NEW DELHI &</p>	<p>PH. 011-24323282-84 MOB.9810528802</p>

		D-28, JANGPURA EXTENSION NEW DELHI-110014	
	(LETTER DTD. 23.05.2017)	REGIONAL OFFICE:	
	(TO ISSUE THE NOTICE/SUMMONS)	RELIANCE GENERAL INSURANCE CO. LTD. 2 ND FLOOR, D-160/2, BEHIND HONDA COURTESY OKHLA INDUSTRIAL AREA, PHASE-I NEW DELHI-110020	
		CORPORATE OFFICE:	
		RELIANCE GENERAL INSURANCE CO. LTD. CHINTAMANI AVENUE, 4 TH FLOOR, NEXT TO VIRWANI INDUSTRIAL ESTATE,' OPP. WESTERN EXPRESS HIGHWAY, GOREGAON EAST, MUMBAI-400063	
iii) BAJAJ ALLIANZ GENERAL INS. CO. LTD LETTER DTD. 04.02.2011	MS. RAMEEZA HAKEEM	12C, SAGAR APARTMENTS 6, TILAK MARG, NEW DELHI -1	PH. 011-44299900 FAX- 011-44299988 email: rameeza@lawassociates.in
iv) IFFCO-TOKIO GENERAL INSURANCE CO. LTD.	1. MS.SHANTHA DEVI RAMAN	360,SECTOR-15A NOIDA-201301	PH.0120-2513038 MOB. 9868101409 E-MAIL.

		----- 2. MR. PANKAJ SETH	----- OFF: P-20, SOUTH EXTENSION, PART-II,NEW DELHI - 110049 CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054	rsramanr@yahoo.com ----- EMAIL: pankajseth74@sify.com TELEFAX : 91-11- 26259116 MOBILE : 9811213768 RES. : 26273418,40533693
v) CHOLAMANDALAM GENERAL INSURANCE CO. LTD. & ICICI LOMBARD GENERAL INSURANCE CO. LTD.	MS. SUMAN BAGGA	220,LAWYERS CHAMBER,BLOCK-I DELHI HIGH COURT NEW DELHI & C-54,GROUND FLOOR MALVIYA NAGAR NEW DELHI	MOB.9810167439	
vi) NATIONAL INSURANCE CO. LTD. [FOR DELHI REGIONAL OFFICE-I,II & II]	MR. PANKAJ SETH "NOMINATED COUNSEL"	CHAMBER No. 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-54 OFF.: P-20, SOUTH EXTN. PART-II NEW DELHI-49 : 3017, NEEL KANTH, SIR SYYAD AHMED ROAD, DARYA GANJ, NEW DELHI-110002	MOB: NO. 9811213768 E-Mail: pankajseth74@sify.com	
vii)ORIENTAL INSURANCE CO. LTD.	1. MR. VISHNU MEHRA	246-A, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI OFFICE: C-3/166, SECTOR:36, NOIDA-201303	FAX : 95120-2576125 & 95120-25770599	

	----- 2. MR. PRADEEP GAUR (LETTER DT. 20.08.2015)	----- OFFICE: D-85, PREET VIHAR, DELHI-110092 CHAMBER: NO. 322, PATIALA HOUSE COURTS, NEW DELHI-110001	----- PH: 011-32082849 MOB: 9871980203, 9810081811
viii) UNITED INDIA INSURANCE CO. LTD.	M/S CHANDRA & CHANDRA	222, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003	
ix) UNITED INDIA INSURANCE CO. LTD.	MR. K.L. NANDWANI	D-2/28, JANGPURA EXTENSION, NEW DELHI-110014.	MOBILE: 9810069851/9810528802
x] NEW INDIA ASSURANCE CO. LTD.	M/S CHANDRA & CHANDRA ----- MR. KANWAL CHAUDHARY ----- MR. PANKAJ SETH, ADVOCATE	222, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI-110 003 ----- OFF.ADD.:EA-413, MAYA ENCLAVE, NEW DELHI-110064. ----- OFF.: P-20, SOUTH EXTENSION PART-II, NEW DELHI-110049 : 3017, NEEL KANTH, SIR SYAD AHMED ROAD, DARYA GANJ,	----- PHONE: 25132963 MOB:- 9810050567 email:- kanwalchaudhary@indiatimes.com kanwalchaudhary@gmail.com ----- PHONE: OFF. 26259116, RES.26273418,40533693, TELEFAX:91-11-26259116 EMAIL:

<p>(LETTER DT. 25.02.2017)</p>	<p>M/s SARIN & SARIN CO. ADVOCATES & SOLICITORS) [PANEL COUNSEL/FIRM]</p> <hr/> <p>Mr. JPN SHAHI, ADVOCATE</p>	<p>NEW DELHI-110002 : CHAMBER NO. 222, CIVIL SIDE, TIS HAZARI COURT, DELHI-110054</p> <hr/> <p>131, NEW LAWYERS CHAMBER, SUPREME COURT OF INDIA, BHAGWAN DAS ROAD,</p> <p>NEW DELHI-110001</p> <hr/> <p>F-86, 2nd Floor, VIKAS PURI, NEW DELHI-110018</p>	<p>pankajseth74@sify.com</p> <hr/> <p>PH.: 9910160045</p> <hr/> <p>PH.: 28535913 MOB.: 9811148998</p> <p>e-MAIL: advjpnshahi@gmail.com</p>
<p>xi]SHRIRAM GENERAL INSURANCE COMPANY LTD.</p>	<p>MR. PANKAJ SETH</p>	<p>OFF: P-20, SOUTH EXTENSION, PART-II, NEW DELHI - 110049</p> <p>CHAMBER : 222,CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054</p>	<p>EMAIL: pankajseth74@sify.com</p> <p>TELEFAX: 91-11-26259116 MOBILE: 9811213768 RES.:26273418,40533693</p>
<p>xii]BHARTI AXA GENERAL INSURANCE COMPANY LTD.</p>	<p>MR. PANKAJ SETH</p>	<p>OFF: P-20, SOUTH EXTENSION, PART-II,NEW DELHI - 110049</p> <p>CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054</p>	<p>EMAIL: pankajseth74@sify.com</p> <p>TELEFAX : 91-11- 26259116 MOBILE : 9811213768</p>

			RES.: 26273418,40533693 111111
xiii] FUTURE GENERALI INDIA INSURANCE CO. LTD. LETTER DATED 19.07.2012	MS. SHANTHA DEVI RAMAN	360, SECTOR-15A, NOIDA-201301 (U.P.)	PH.: 09868101409
xiv] HDFC ERGO GENERAL INSURANCE COMPANY LIMITED.	MR. K.L. NANDWANI	CHAMBER NO. 405,BLOCK-III,HIGH COURT OF DELHI, SHER SHAH MARG, NEW DELHI. G-30, JANGPURA EXTENSION, NEAR EROS CINEMA, NEW DELHI-110014	PH: +91-11-23381874 PH: 011-24318802, PH: +91-11-43575496 MOB: 09810069851 Email: apexlaw@hotmail.com
XV] L&T GENERAL INSURANCE CO LTD. LETTER RECEIVED ON 16.12.2015	MR. RAJEEV M ROY		
NATIONAL INSTITUTE OF FASHION TECHNOLOGY [NIFT]	MR. KRISHNA BHUSHAN UPADHYAY (K.B.UPADHYAY)	<u>CHAMBER:</u> 323, M.C. SETALVAD CHAMBERS, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI-110001 <u>RESIDENCE:</u> H-22,III FLOOR, GARHWALI MOHALLA LAXMI NAGAR, DELHI-110092	PH:23070061 (CHAMBER) PH: 65476220 (RES) MOB:09810655095 E-mail: krishnab_upadhyay@yahoo.co.in

	<p>-----</p> <p>MR. SWETANK SHANTANU & MR. PRATAP SHANKAR</p> <p>[EMPANELLED-LEGAL RETAINER wef 14.10.2013] [AUTHORISED TO ACCEPT NOTICES & SERVICE]</p>	<p>-----</p> <p>'LEGAL CONSULTUS', 444, LOWER GROUND FLOOR, MATHURA ROAD, JANGPURA, NEW DELHI-110014</p>	
NATIONAL COUNCIL FOR TEACHER EDUCATION	<p>M/S SIKRI & CO.ADVOCATES</p> <hr/> <p>MR. ARJUN HARKAULI, "STANDING COUNSEL"</p> <hr/> <p>MS. MONIKA ARORA "STANDING COUNSEL"</p> <hr/> <p>-----</p> <p>MR. RAGHVENDER PANDEY "ADDITIONAL STANDING COUNSEL"</p>	<p>CHAMBER NO.229 DELHI HIGH COURT NEW DELHI-110 003</p> <p>C-147, EAST OF KAILASH, NEW DELHI-110 065</p> <hr/> <p>CHAMBER NO. 273, LAWYERS CHAMBER, OLD BLOCK, DELHI HIGH COURT.</p> <hr/> <p>-----</p>	<p>MOB: 09818072418</p> <hr/> <p>-----</p>
(LETTER DATED 16.11.2016)			
INDIAN OIL CORPORATION	M/S KAURA & CO.	CHAMBER 345, DELHI HIGH COURT,	PHONE: 2338 1487

<p>(CORPORATE OFFICE) ,</p> <p>REFINERIES & PIPELINES DIVISIONS</p> <p>-----</p> <p>INDIAN OIL CORPORATION LTD. {MARKETING DIVISION}</p> <p>-----</p> <p>MR. M.M. KALRA</p> <p>-----</p> <p>JAGAT ARORA & ASSOCIATES SOLICITORS & ADVOCATES</p>	<p>NEW DELHI</p> <p>I-H, FIRST FLOOR, VANDANA BLDG., TOLSTOY MARG, CONNAUGHT PLACE, NEW DELHI</p> <p>-----</p> <p>B-124, MANU APARTMENTS, LAWYERS COOPERATIVE GROUP HOUSING SOCIETY 6, MAYUR VIHAR, PHASE-I DELHI</p> <p>-----</p> <p>CHAMBER NO. 143, DELHI HIGH COURT, DELHI</p> <p>CHAMBER NO. 488 (CIVIL SIDE), TIS HAZARI COURT, DELHI</p> <p>RES.-CUM-OFF: "NAWAL KUNJ", HOUSE NO. 132, SECTOR 15-A, NOIDA-201301</p>	<p>PHONE: 2332 7461, 2335 5412, 2331 1692</p> <p>-----</p> <p>PHONE 55265342 (O) , 22754791 (R) MOBILE: 9810135477, EMAIL: manmohankalra@hotmail.com</p> <p>-----</p> <p>PHONE: 23386433</p> <p>PHONE: 23991607</p> <p>PHONE: 95120-2511628, 95120-2512158,</p> <p>TELEFAX: 95120-2513216 E-mail: rajat132noida@yahoo.co.in jagatarora@airtelbroadband.in</p>
<p>INDRAPRASTHA POWER GENERATION CO. LTD.</p>	<p>MR. JASHAN PREET SINGH BRAR</p>	<p>CHAMBER NO. 463, LAWYERS CHAMBERS, HIGH COURT OF DELHI</p> <p>C-61, BASEMENT, LAJPAT NAGAR-1,</p>

		NEW DELHI- 110 0024	
INDIAN AIRLINES CORPORATION LIMITED	M/S SURI AND COMPANY ----- M/S BHASIN & CO. ----- M/S NATH & ASSOC.	12, GOLF APARTMENTS, SUJAN SINGH PARK, NEW DELHI - 110 003 ----- 10TH FLOOR, 10, HAILEY ROAD, N. DELHI 110001 ----- 238/1 KAILASH HILLS	PHONES: 2464 6776 AND 2464 6886 MOBILE: 9810629210, MR VINAY SHAILENDRA, ADVOCATE) ----- PH. 23315024,23322601,23326 968 ----- PH. 26911129,26835929
INDIAN BANKS' ASSOCIATION	MR. JAGAT ARORA	CHAMBER NO.143 DELHI HIGH COURT NEW DELHI-110003 RES.HOUSE NO.132 SECTOR 15A NOIDA-201301	TEL. 23386433 TEL. 95120-2511628 95120-2512158 E-MAIL: rajatarora@optoconnect. net.in
INDIAN OVERSEAS BANK	M/S MADAN LAL KHANNA & CO. ADVOCATES & LEGAL CONSULTANTS	74, JANPATH, NEW DELHI-110001	Ph.:91-11-23356664 23356665 Fax: 91-11-23321585, e-mail: mlkktax@bol.net.in
INDIA TRADE PROMOTION COUNCIL	M/S SIKRI & CO.	229, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI.	

<p>INDIAN COUNCIL OF FORESTRY RESEARCH AND EDUCATION</p>	<p>1. MR. H.K. TOLANI</p> <p>-----</p> <p>2. MR. SANJAY KATYAL</p>	<p>LAWYER'S CHAMBER NO. 662, WESTERN WING, TIS HAZARI COURT, DELHI- 110054.</p> <p>RES: 81-C, FIRST FLOOR, GAUTAM NAGAR, NEW DELHI-110049</p> <p>-----</p> <p>461, LAWYERS CHAMBERS, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003</p> <p>RES.-CUM-OFFICE A-53,ASHOK VIHAR,PHASE-III DELHI-110052</p>	<p>PHONE NO. 9868166350 EMAIL:advocate_hk@yahoo.com</p> <p>-----</p> <p>TEL.NO.23381256</p> <p>TEL.27303553, 27302553 FAX 011-27303553 MOB. 9350023553 E-MAIL sskatyal@yahoo.com</p>
<p>INDIAN COUNCIL OF SOCIAL SCIENCE RESEARCH (MINISTRY OF HUMAN RESOURCE DEVELOPMENT)</p>	<p>MR. AMITESH KUMAR</p>	<p>20-A, LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-110001</p>	<p>TEL.:011-23386914, 23385275 MOB.:9811034115; FAX:011-23385245</p>
<p>INDIAN COUNCIL OF MEDICAL RESEARCH</p>	<p>MR. R.N.SINGH [LEGAL ADVISOR ON PENAL]</p>	<p>CHAMBER NO. 540-541 LAWYERS CHAMBER, PATIALA HOUSE COURT, NEW DELHI-1</p>	

<p>ICICI BANK</p> <p>[LETTER DTD.26.06.2014]</p>	<p>MR. PUNIT K. BHALLA [NOMINATED COUNSEL]</p>	<p>C-154, CL JOSEPH BLOCK, TIS HAZARI COURT, DELHI-110054</p> <p><u>OFFICE ADDRESS:</u></p> <p>BHALLA & BHALLA (LAW OFFICES), G.F.-1, GOPALA TOWER, 25, RAJENDRA PLACE, NEW DELHI-110008</p>	
<p>INDRAPRASTHA INSTITUTE OF INDORMATION TECHNOLOGY DELHI (A State University established by Government of NCT of Delhi)</p>	<p>MR. ARJUN MITRA</p>	<p>109, 2nd FLOOR, SUNDER NAGAR, NEW DELHI-110003</p>	<p>MOBILE: +91 9810412737</p> <p>EMAIL: ajmitra@gmail.com</p>
<p>COMMISSIONER OF INCOME TAX (JUDICIAL) DEPARTMENT</p> <p>ALLOCATION OF WORK AMONG THE SENIOR AND JUNIOR STANDING COUNSEL VIDE LETTER DTD. 11.07.2017</p> <p>(FOR ADDRESS AND PHONE NOS. DETAILS RECEIVED FROM EARLIER LETTERS, MENTIONED IN BELOW ROW, MAY BE PERUSED)</p>	<p><u>GROUP-A</u></p> <p>i] PR. CIT/CIT CIT-I, CIT-2, CIT-7, CIT- 8, CIT (CENTRAL) -1, CIT (TDS) -1 & 2, CIT- [EXEMPTION]</p> <p>ii] PR. DIT/DIT DIT- (INTELLIGENCE AND CRIM- INAL INVESTIGATION) -1 & 2, DIT- (RECOVERY)</p> <p>i) MR. RAHUL CHAUDHARY WITH MR. SANJAY KUMAR</p> <p>ii) MR. ZOHEB HOSSAIN WITH</p>		

MR. DEEPAK ANAND

iii) MR. RAHUL KAUSHIK WITH
MS. VIBHOOTI MALHOTRA

GROUP-B

i] PR. CIT/CIT
CIT-3, CIT-4, CIT-5, CIT-
6, CIT-9, CIT (CENTRAL) -3,
CIT (LTU)

ii] PR. DIT/DIT
DIT (SYSTEMS) -1 TO 5

iii) WRITS AGAINST
CBDT/OUTSIDE CHARGES

i) MR. RAHUL CHAUDHARY WITH
MR. SANJAY KUMAR

ii) MR. RUCHIR BHATIA WITH
MR. PUNEET RAI

iii) MR. ASHEESH JAIN WITH
MR. ARUN KHATRI

GROUP-C

i] PR. CIT/CIT
CIT-12, CIT-13, CIT-14, CIT-
15, CIT-16, CIT-22, CIT-23,
CIT-24, CIT (CENTRAL) -2

ii] PR.DIT/DIT

DIT(INV.)-2

i) MR. ASHOK MANCHANDA WITH
MR. RAGHVENDRA KISHORE SINGH

ii) MR. ZOHEB HOOSAIN WITH MR.
DEEPAK ANAND

iii) MR. ASHEESH JAIN WITH MR.
ARUN KHATRI

GROUP-D

i] PR. CIT/CIT

CIT-10,CIT-11,CIT-17,CIT-
18,CIT-19,CIT-20,CIT-21
CIT (APPROPRIATE AUTHORITY) -
1 & 2

ii] PR.DIT/DIT

DIT(INV.)-1

i) MR. ASHOK MANCHANDA WITH
MR. RAGHVENDRA KISHORE
SINGH

ii) MR. ZOHEB HOOSAIN WITH
MR. DEEPAK ANAND

iii) MR. RAHUL KAUSHIK WITH
MR. VIBHOOTI MALHOTRA

	<p><u>GROUP-E</u></p> <p>i] PR. CIT/CIT CIT (INTERNATIONAL TAXATION)- 1 TO 3</p> <p>i) MR. RAHUL CHAUDHARY WITH MR. SANJAY KUMAR</p> <p>ii) MR. RAHUL KAUSHIK WITH MS. VIBHOOTI MALHOTRA</p> <p>iii) MR. RUCHIR BHATIA WITH MR. PUNEET RAI</p>		
<p>INCOME TAX DEPARTMENT (LETTER DATED 20.02.2017 REG. ALLOCATION OF WORK)</p> <p>ALLOCATION OF WORK REVISED VIDE LETTER DTD. 11.07.2017 MENTIONED IN ABOVE ROW)</p>	<p>1. MR. DILEEP SHIVPURI SENIOR STANDING COUNSEL</p> <p>(JR. STANDING COUNSEL ATTACHED - MR. SANJAY KUMAR, MOB.: 9871645985)</p> <p>-----</p> <p>2. MR. RAHUL CHAUDHARY</p> <p>(JR. STANDING COUNSEL ATTACHED - MS. LAKSHMI GURUNG, MOB.: 9313004529)</p> <p>-----</p> <p>3. MR. ASHOK MANCHANDA SENIOR STANDING COUNSEL</p>	<p>B-5/79, 2nd FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029</p> <p>-----</p> <p>5, SIRI FORT ROAD, LOWER GROUND FLOOR, DELHI-110049</p> <p>-----</p> <p>B-3/60, 3rd FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029</p>	<p>MOBILE: 9001004111</p> <p>EMAIL: dilipshivpuri@gmail.com</p> <p>-----</p> <p>MOBILE: 9810567864</p> <p>EMAIL: rahulchaudhary_rc@yahoo.com</p> <p>-----</p> <p>MOBILE: 9999333001</p>

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7. MR. ASHEESH JAIN
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7, LAWYERS CHAMBERS, HIGH COURT
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	(JR. STANDING COUNSEL ATTACHED - MR. ARUN KHATRI, MOB.: 9811821180) ----- MR. AJIT SHARMA, JR. STANDING COUNSEL		----- MOB.: 9811125100 EMAIL:asheesh@ajlc.in -----
IRCON INTERNATIONAL LIMITED (LETTER DTD. 17.11.2015)	MS. LEENA TUTEJA	265, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110003 OFFICE: C-8, JUNG PURA EXTENSION NEW DELHI	PH: 23386638 PH: 24318516, 24318517, 24318518 MOB: 9810049061, 9868524879
IDBI BANK (LETTER DTD. 17.05.2016)	M/S KESAR DASS B. & ASSOCIATES, CORPORATE & COMMERCIAL LAWYERS	15, BIRBAL ROAD, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI- 110014	PH:011-24319971-72 EMAIL: sanjay.bhatt@kesard ass.org abhishek.anand@kesa rdass.org
THE INSTITUTE OF COMPANY SECRETARIES OF INDIA (LETTER DT. 30.09.2016)	MR. R.D. MAKHEEJA, ADVOCATE	CHAMBER No. 383, BLOCK II, DELHI HIGH COURT, NEW DELHI OFFICE-CUM-RESIDENCE: B-41, NEW KRISHNA PARK, NEAR JANAKPURI (WEST) METRO STATION, NEW	TEL.No.: 931227305 e-MAIL: rdmakheeja@gmail.co m TEL.No.:9811095295

		DELHI-110018	
INDIAN BANK	MR. BRIJESH KUMAR TAMBER	LAWYERS CHAMBERS NO. 260 DELHI HIGH COURT, NEW DELHI C-10, BASEMENT NIZAMUDDIN (WEST), NEW DELHI-110013	MOB.: 9811829656 9891125411 PH.: 011-41030212-215
INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD. (LETTER DTD. 15.07.2017)	MR. NIKHIL MAJITHIA, ADVOCATE (STANDING COUNSEL)	114, FIRST FLOOR, MASJID ROAD, BHOGAL, JANGPURA, NEW DELHI- 110014	MOB.: 9910415522 E-MAIL: nikhil.majithia@gmail.com
INDIA INFOLINE FINANCE LTD.	1. MR. SANJAY GUPTA, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL) ----- 2. MR. ATEEV MATHUR, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)	CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI- 110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049. ----- CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI- 110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049.	MOB: +91 9811152920 PH: +91 11 46175500 EMAIL: sanjay_gupta@sngpartners.in ----- MOB: +91 9811800816 PH: +91 11 46175500 EMAIL: ateev_mathur@sngpartners.in
JAWAHARLAL NEHRU UNIVERSITY NEW DELHI-110 067 (LETTER DTD. 15.06.2017)	MS. MONIKA ARORA 'STANDING COUNSEL' (NO OTHER PERSON SHALL BE	B-100 (FIRST FLOOR) SHIVALIK MALVIYA NAGAR NEW DELHI-110017 CHAMBER NO. 446, BLOCK-I	

(ADVANCED) 2016 INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI		NEW DELHI-110003	E-MAIL: ajmitra@gmail.com
JOINT ENTRANCE EXAMINATION (ADVANCED) 2017 INDIAN INSTITUTE OF TECHNOLOGY MADRAS (LETTER DTD. 20.04.2017)	MR. ARJUN MITRA	109, 2 nd FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOBILE: +91 9810412737 EMAIL: ajmitra@gmail.com
JM FINANCIAL CREDIT SOLUTIONS LIMITED	DHAVAL VUSSONJI & ASSOCIATES, ADVOCATES AND SOLICITORS	DD-13, KALKAJI EXTENSION, KALKAJI, NEW DELHI-110019	
JM FINANCIAL PRODUCTS LIMITED	DHAVAL VUSSONJI & ASSOCIATES, ADVOCATES AND SOLICITORS	DD-13, KALKAJI EXTENSION, KALKAJI, NEW DELHI-110019	
KENDRIYA VIDYALAYA SANGATHAN (14.9.2006)	MR. S. RAJAPPA, ADVOCATE "SENIOR STANDING COUNSEL" (SOLELY AUTHORISED TO ACCEPT ADVANCE NOTICE/DASTI NOTICE AND OTHER NOTICES VIDE LETTER DATED 27.07.2016) ----- MR. R.N. SINGH, ADVOCATE	CHAMBER-91, LAWYERS CHAMBERS (A.K. SEN BLOCK) , SUPREME COURT OF INDIA, NEW DELHI - 110 001 RES: 36-C, POCKET-B, SFS FLATS, NEW KONDLI, MAYUR VIHAR-III, DELHI-110 096 ----- 540-541, LAWYERS CHAMBERS,	MOBILE: 9810063946 TELE-FAX: 22620344 e-mail: rajappa1960@yahoo.com advocaterajappa@gmail.com om -----

<p>LETTER DATED 31.05.2016</p>	<p>'EMPANELLED STANDING COUNSEL'</p> <p>-----</p> <p>MS. ANJANI AIYAGARI ADVOCATE</p> <p>-----</p> <p>MR. K.M. SINGH</p> <p>'EMPANELLED STANDING COUNSEL'</p> <p>-----</p> <p>MR. ANIL NAG 'SENIOR COUNSEL'</p> <p>-----</p> <p>MRS. RASHMI BANSAL 'SENIOR COUNSEL'</p> <p>-----</p> <p>MR. ASHOK KUMAR SHARMA 'COUNSEL'</p>	<p>PATIALA HOUSE COURTS, NEW DELHI-110001</p> <p>-----</p> <p>64, NEHRU APARTMENTS, KALKAJI, OUTER RING ROAD, NEW DELHI-110019</p> <p>-----</p> <p>G-8, GALI No. 20, RAJAPURI, UTTAM NAGAR, NEW DELHI</p> <p>-----</p> <p>A-64, SECTOR-39, NOIDA U.P., PIN-201303</p> <p>-----</p> <p>O-3/2, SECTOR-13, R.K. PURAM, DELHI-110066</p> <p>-----</p> <p>CHAMBER NO. K-159, TIS HAZARI COURTS, DELHI-110054</p>	<p>-----</p> <p>-----</p> <p>-----</p> <p>-----</p> <p>-----</p> <p>-----</p> <p>-----</p> <p>-----</p>
<p>KARVY FINANCIAL SERVICES LIMITED</p> <p>(LETTER DTD. 16.08.2017)</p>	<p>MR. RISHI SETHI D-2701/1999 'NOMINATED COUNSEL'</p>	<p>SETHI & ASSOCIATES F-18, L.G.F., LAJPAT NAGAR-III, NEW DELHI-110024</p>	<p>MOB.: 9811088212</p> <p>TIMING 10.30 AM TILL 4 PM</p>

KOTAK MAHINDRA PRIME LIMITED	MR. VIKAS CHOPRA	21/31-G, MALL ROAD, DELHI-110054	CONTACT NOS.: 9212036118, 011-23958107
KOTAK INFRASTRUCTURE DEBT FUND LTD. KOTAK MAHINDRA INVESTMENTS LTD.	<p>1. MR. SANJAY GUPTA, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)</p> <p>-----</p> <p>2. MR. ATEEV MATHUR, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)</p>	<p>CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI- 110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p> <p>-----</p> <p>CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI- 110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p>	<p>MOB: +91 9811152920 PH: +91 11 46175500 EMAIL: sanjay_gupta@sngpartners.in</p> <p>-----</p> <p>MOB: +91 9811800816 PH: +91 11 46175500 EMAIL: ateev_mathur@sngpartners.in</p>
SHRI LAL BAHADUR SHASTRI RASHTRIYA SANSKRIT VIDYAPEETHA	<p>1. MR. SHIBASHISH MISHRA (ADVOCATE- ON-RECORD) (SUPREME COURT OF INDIA)</p> <p>-----</p> <p>2. M/S G.D. GOEL & CO. ADVOCATES</p>	<p>E-83, GREATER KAILASH-II, N. DELHI-110048</p> <p>-----</p> <p>CHAMBER No. 227, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110 003 <u>RES.:</u> D-14, MARG NO.13 SAKET, NEW DELHI-17</p>	<p>MOB.9560193341 email.smisra65@hotmail.com</p> <p>-----</p> <p>PHONE: 2338 9831 MOBILE: 9811316846</p>

LOK SABHA SECRETARIAT	MS. MANINDER ACHARYA MR. SACHIN CHOPRA MS. ANUPAM SANGHI MR. VIVEK SAHARYA	NO. 154, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI-110003	
LAND ACQUISITION, LAND & BUILDING DEPARTMENT, GOVT. OF NCT OF DELHI (LETTER DT.17.02.2017)	MR. YEESHU JAIN, ADVOCATE "STANDING COUNSEL" [TERM EXTENDED FOR ONE YEAR WEF 01.01.2017]	380, LAWYERS CHAMBERS, BLOCK-II, DELHI HIGH COURT, NEW DELHI -110003	MOB.: 9811394417
LIC OF INDIA	MR. KAMAL MEHTA [WEF 26.09.2014]	CHAMBER No. 398, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, NEW DELHI OFF.: A-188, LGF, DEFENCE COLONY, NEW DELHI-24	MOB.: 9810249271, MOB(OFF.) 9650366248, 9717216660 PH.: 011-24657221-22 EMAIL: kamalnco@gmail.com
NOMINATED COUNSEL/INCHARGE LEGAL AID (CRIMINAL SIDE)	MR. SUMEET VERMA	CHAMBER NO.250, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI	TEL : OFF:23070848 EMAIL: sumeet_verma@yahoo.com
L&T FINANCE HOLDINGS LTD.	MR. PUNIT KUMAR BHALLA- BHALLA & BHALLA ASSOCIATES	OFFICE: GF-1, GOPALA TOWERS,25 RAJENDRA PLACE, NEW DELHI-	MOB: +919810080772 EMAIL:

<p>L&T FINANCE LTD.</p> <p>L&T INFRASTRUCTURE FINANCE CO LTD.</p> <p>L&T HOUSING FINANCE LTD.</p>		<p>110008</p>	<p>punitbhalla@aol.com</p> <p>punitbhalla@live.com</p>
<p>NATIONAL FERTILIZERS LTD.</p>	<p>MS. MANINDER KAUR</p> <p>-----</p> <p>MR. AKSHAY CHANDRA (LETTER DT. 19.04.2016) [PANEL VALID TILL 31.10.2017]</p>	<p>CHAMBER NO. 392,96,CHAMBER BLOCK, DELHI HIGH COURT, NEW DELHI.</p> <p>CHAMBER NO.25, CIVIL WING, DISTT. COURTS, TIS HAZARI, DELHI-110054</p> <p>RES:A-105, PRIYADARSHNI APARTMENTS, I.P. EDTENSION,N. DELHI-92</p> <p>-----</p> <p>A-230, FIRST FLOOR, DEFENCE COLONY, NEW DELHI</p> <p>CHAMBER NO. 246A, BLOCK-I, HIGH COURT OF DELHI, NEW DELHI</p>	<p>MOB. 9811704188</p> <p>E-MAIL: maninderkaur_adv@yahoo.co.in</p> <p>PH.22724250</p> <p>-----</p> <p>TEL: 011-41036821/22/23</p> <p>MOB: 9910401230</p>
<p>NATIONAL AVIATION COMPANY OF INDIA LTD. (NACIL)</p>	<p>M.V.KINI & CO. ADVOCATES & SOLICITORS</p>	<p>KINI HOUSE 6/39, JUNG PURA- 'B' NEW DELHI-110 014</p>	<p>TEL:01124371038/1039/1040</p> <p>FAX:+91 11 2437 9484</p> <p>E-mail: delhi@mvkini.com</p>

<p>MINISTRY OF RAILWAYS</p> <p>[05.01.2015]</p>	<p>MR. JAGJIT SINGH</p> <p>(STANDING COUNSEL)</p> <p>-----</p> <p>MS. ARUNA TIKKU</p> <p>ADDITIONAL STANDING COUNSEL</p>	<p>156, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110 003</p> <p>M-70, GREATER KAILASH PART-II, {MAIN MARKET}, NEW DELHI</p> <hr/> <p>101, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003</p> <p>D-36, PAMPOSH ENCLAVE, GREATER KAILASH-1, NEW DELHI</p>	<p>{M} 9810034684</p> <p>011-2338 2399</p> <p>EMAIL:jagjitsinghadvocate@yahoo.co.in</p> <p>Jagjitsingh70@gmail.com</p> <hr/> <p>TEL: 2338 1995</p> <p>2622 9964 AND 2541 0254</p>
<p>MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS, (JUDICIAL SECTION)</p> <p>[21.11.2006]</p>	<p>MR. PREMASHIS CHOUDHURY</p> <p>[PANEL ADVOCATE]</p> <p>"CENTRAL GOVT. PLEADER"</p> <p>-----</p> <p>MR. ARPIT SHUKLA</p> <p>[GOVT. PLEADER/PANEL COUNSEL]</p> <p>(ORDER DATED 30.12.2015)</p> <p>[FOR A PERIOD OF THREE</p>	<p>OFFICE: 395 LAWYER'S CHAMBER, DELHI HIGH COURT BLOCK - II, NEW DELHI</p> <p>RES: W86/18A, ANUPAM GARDEN P.O. IGNOU, SAINIK FARMS, NEW DELHI - 110068</p> <p>-----</p> <p>J-150, SECTOR 41, NOIDA, UP- 201301</p>	<p>-----</p> <p>MOB: 9871431988</p>

LETTER/ORDER DT. 04.05.2016

YEARS OR UNTIL FURTHER
ORDER]

MR. AJAY GOYAL
[GOVT. PLEADER/PANEL
COUNSEL]
(ORDER DATED 30.12.2015)
[FOR A PERIOD OF THREE
YEARS OR UNTIL FURTHER
ORDER]

MR. VIVEK GUPTA
[GOVT. PLEADER/PANEL
COUNSEL]
(ORDER DATED 30.12.2015)
[FOR A PERIOD OF THREE
YEARS OR UNTIL FURTHER
ORDER]

MS. ANJU GUPTA
[SENIOR PANEL COUNSEL]
(ORDER DATED 04.05.2016)
[FOR A PERIOD OF THREE
YEARS OR UNTIL FURTHER
ORDER]

MR. NIKHIL GOEL
[GOVT. PLEADER/PANEL
COUNSEL]
(ORDER DATED 04.05.2016)
[FOR A PERIOD OF THREE

D-91, KAMLA NAGAR, DELHI-110007

CU-161, VISHAKHA ENCLAVE,
PITAMPURA, DELHI - 110034

DU-33, PITAMPURA (NEAR INCOME
TAX COLONY), DELHI-110034

43, LAWYERS CHAMBERS, SUPREME
COURT OF INDIA, NEW DELHI-
110001

MOB: 9717701768

MOB: 9810033139
9910033139

MOB: 9654169406

MOB: 9810133254

YEARS OR UNTIL FURTHER
ORDER]

MR. ANIL DABAS
[GOVT. PLEADER/PANEL
COUNSEL]
(ORDER DATED 04.05.2016)
[FOR A PERIOD OF THREE
YEARS OR UNTIL FURTHER
ORDER]

MR. ASHWANI KUMAR CHOUDHARY
[GOVT. PLEADER/PANEL
COUNSEL]
(ORDER DATED 04.05.2016)
[FOR A PERIOD OF THREE
YEARS OR UNTIL FURTHER
ORDER]

MR. MAHENDRA BHARDWAJ
[GOVT. PLEADER/PANEL
COUNSEL]
(ORDER DATED 04.05.2016)
[FOR A PERIOD OF THREE
YEARS OR UNTIL FURTHER
ORDER]

MR. S.D. WINDLESH

H.NO. 99, VILLAGE-RASULPUR,
P.O.-RANI KHERA, DELHI-81

B-16/G-2, DILSHAD GARDEN,
DELHI-95

528/2A, STREET NO.5, VISHWAS
NAGAR, SHAHDARA, DELHI-92

MOB: 9953877332

MOB: 9810073395

MOB: 9899393940

<p>(LETTER DT. 01.06.2016)</p>	<p>[SENIOR PANEL COUNSEL]</p> <p>(FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT)</p>	<p>C 4/155 (IST FLOOR), YAMUNA VIHAR, DELHI-110053</p>	<p>MOB.: 9811169203</p>
<p>(LETTER DT. 30.12.2016)</p>	<p>-----</p> <p>MR. NITIN SINGH [SENIOR PANEL COUNSEL]</p> <p>(FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p>	<p>-----</p> <p>307, NEW LAWYERS CHAMBERS, BHAGWAN DASS ROAD, SUPREME COURT, NEW DELHI-110001</p>	<p>-----</p> <p>MOB.: 9990423291 9990621394</p> <p>EMAIL: adv.nitinsingh@yahoo.com</p>
<p>(LETTER DT. 24.01.2017)</p>	<p>-----</p> <p>MR. VINOD DIWAKAR (CENTRAL GOVT. STANDING COUNSEL)</p> <p>(FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p>	<p>-----</p> <p>BUILDING NO. 3, BIRBAL ROAD, 2ND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014</p>	<p>-----</p> <p>MOB.: 9810773017</p> <p>PH.: 011-43541043</p> <p>E-MAIL: office@vinoddiwakar.com</p>
	<p>-----</p> <p>MR. MANU CHATURVEDI (GOVT. PLEADER)</p>	<p>-----</p> <p>CHAMBER NO. 702, PATIALA HOUSE COURTS, NEW DELHI-110001</p>	<p>-----</p> <p>MOB. : 7838904738</p>

<p>(LETTER DT. 30.01.2017)</p>	<p>(FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p>		<p>E-MAIL: manuchaturvedi@gmail.com</p>
<p>(ORDER DTD. 30.06.2017)</p>	<p>----- MR. SANJAY KUMAR, ADVOCATE (SENIOR PANEL COUNSEL)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION EXCEPT THE CASES OF RAILWAYS & TAXATION FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS)</p>	<p>----- H.NO. 10/12 PANT NAGAR, JANG PURA EXTENSION, NEW DELHI</p>	<p>----- MOB.: 9654417067</p> <p>E-MAIL: sanjaykr.delhi@gmail.com</p>
<p>(ORDER DT. 30.08.2017)</p>	<p>----- MR. APAR CHOPRA, ADVOCATE (GOVERNMENT PLEADER)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p>	<p>----- F-8, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013</p>	<p>----- MOB: 9999925107</p> <p>E-MAIL: apar Chopra@yahoo.in</p>
<p>MINISTRY OF LAW AND</p>	<p>MR. SUBHASH BANSAL</p>	<p>CH. NO. 201, LAWYERS CHAMBERS</p>	<p>PH: 23381047, 23387139</p>

		NEW DELHI-03	MOBILE: 9810674872 E-MAIL: pushkarnas@vsnl.com , pushlaw@yahoo.co.in
	5. MR. AJAY ARORA	----- CHAMBER/ OFFICES: 430-31, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI. CHAMBER NO. 328, WESTERN WING, TIS HAZARI COURTS, DELHI RESIDENCE: 236-E, MIG FLATS, RAJOURI GARDEN, NEW DELHI-110027	TELE: 9811160827 (M) E.MAIL: www.ajay_aroral24@yahoo.co.in PHONE: 23388843 PHONE: 26964610
----- 22.08.06	6. MR. SHIVINDER CHOPRA	CHAMBER: 430, LAWYER' CHAMBER BLOCK NO.1 HIGH COURT OF DELHI, NEW DELHI. OFFICE: 3, UDAY PARK, AUGUST KRANTI MARG, NEW DELHI	EMAIL: shivinder_chopra@rediffmail.com MOBILE NO. 9811479297
	7. MR. GAURANG KANTH	----- CHAMBER NO. 431, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI. OFFICE ADDRESS: A-9, NIZAMUDDIN EAST, NEW DELHI-110013	(91) 11-24359593, 24359594/24359597 FAX: (91) 11-41825223
MAHANAGAR TELEPHONE NIGAM	1. M/S SIKRI AND COMPANY	CHAMBER NO. 229, LAWYERS	PH. 23388777

LIMITED		CHAMBERS, DELHI HIGH COURT. NEW DELHI-110 003	FAX: 23385559
	2. MR DINESH AGNANI	265, LAWYERS CHAMBERS DELHI HIGH COURT, NEW DELHI.	PH.23386838, 24318516,24318517 FAX: 24318521
MEDICAL COUNCIL OF INDIA	MR. AMIT KUMAR	INDUS LAW ASSOCIATES B-45/47, SHIV MAHAL BULDG. NEAR PVR PLAZA CINEMA, CONNAUGHT PLACE, N.DELHI-110001	PH.9312267089, 011-23752788, 43582788, FAX 011-23752789 e.mail- induslawassociates@gmail.com
	M/S EDULAW, ADVOCATES & SOLICITORS,	E-9, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013	PHONE NOS.011-46010609, 40544979 MOBILE NO. 9999012345
MAHARAJA AGRASEN COLLEGE (UNIVERSITY OF DELHI)	MR. AMIT KHEMKA	490, LAWYERS' CHAMBER HIGH COURT OF DELHI, NEW DELHI	
MINISTRY OF INFORMATION AND BROADCASTING (FM CELL) (LETTER DT. 28.04.2016)	MR. RAJEEV SHARMA	PETITION CONCERNING FM RADIO BROADCASTING MATTER TO BE FORWARDED TO THE MINISTRY FOR ENTRUSTING TO MR. RAJEEV SHARMA	

<p>MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)</p> <p>(NOTIFICATION DT. 16.06.2016)</p>	<p>MR. NIKHIL GOEL, ADVOCATE (SPECIAL PUBLIC PROSECUTOR)</p> <p>MR. RIPUDAMAN SINGH BHARDWAJ, ADVOCATE (SPECIAL PUBLIC PROSECUTOR)</p> <p>MR. ANUPAM S. SHARMA, ADVOCATE (SPECIAL PUBLIC PROSECUTOR)</p>	<p>FOR PROSECUTION OF CASES INSTITUTED BY DELHI SPECIAL POLICE ESTABLISHMENT (CBI) AND APPEALS, REVISIONS OR OTHER MATTERS ARISING OUT OF THE CASES INVESTIGATED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CBI) FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER .</p>	
<p>MINISTRY OF FINANCE, DEPARTMENT OF REVENUE, CENTRAL BOARD OF EXCISE & CUSTOMS (LEGAL CELL)</p> <p>(LETTER DT. 09.06.2016)</p> <p>PANEL OF COUNSELS FOR HANDLING LITIGATION OF INDIRECT TAXES TILL 08.06.2019)</p>	<p><u>SENIOR STANDING COUNSELS</u></p> <ol style="list-style-type: none"> 1. MR. PRAMOD KUMAR RAI 2. MR. HARPREET SINGH 3. MR. AMIT BANSAL 4. MR. SANJEEV NARULA <p><u>JUNIOR STANDING COUNSELS</u></p> <ol style="list-style-type: none"> 1. MR. SAMEER JAIN 2. MS. K. ENATOLI SEMA 3. MR. KAPIL RASTOGI 4. MR. DEEPAK ANAND 5. MR. LOHITAKSHA SHUKLA 6. MR. PRATAP SINGH AHLUWALIA 		
<p>MAGMA FINCORP LIMITED</p>	<p>SANJEEV SINGH & ASSOCIATES, ADVOCATES</p>	<p>B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048</p>	<p>MOB: 9810122176 E-MAIL: ssalawfirm@ssalawfirm.</p>

			in
MANAPPURAM FINANCE LIMITED	MR. SANDEEP SHARMA	K-583, IInd FLOOR, NEAR DR. SAHIB SINGH VERMA COMMUNITY CENTRE, JAHANGIR PURI, DELHI-110033	MOB: 08285692786 E-MAIL: advssraghuvanshi@gmail.com
NATIONAL COUNCIL FOR EDUCATIONAL RESEARCH AND TRAINING	MR. R.K. SINGH	51-B, FRIENDS COLONY EAST NEW DELHI 110065	
NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD	MR. G.B. TULSIANI	468, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI	(TEL: 23070230, 23384307)
	MR. T.K. GANJU	472, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI	-----
NATIONAL FEDERATION OF FISHERMEN'S CO-OPERATIVES LTD. (INDIA)	1. MR. JOG SINGH, SR. NOMINATED COUNSEL	BOTH AT 528, PATIALA HOUSE COURTS, NEW DELHI-110 001	(TEL: 2338 3298)
	2. MR. BALWINDER SINGH JUNIOR NOMINATED COUNSEL	RES: A-25, KRIPAL APARTMENT I.P. EXTENSION, PATPARGANJ NEW DELHI-110 092	(TEL: 2272 6285) (CELL: 9810000762 AND 20052624)
	3. MISS RAVI BIRBAL	313, LAWYERS CHAMBERS DELHI HIGH COURT, NEW DELHI	CELL PHONE: 9818024661
	4. MR. NAUSHAD AHMAD KHAN	----- S-513, SECOND FLOOR, SCHOOL BLOCK MAIN VIKAS MARG, SHAKARPUR-II, DELHI - 110092.	TELE-FAX: 011-42486199 MOB; 9868111799.

<p>NATIONAL INTERNET EXCHANGE OF INDIA</p> <p>[17.7.2006]</p>	<p>MR. TAPAN CHOUDHARY</p>	<p>NIXI 121-123, ANSAL TOWER, 38, NEHRU PLACE, NEW DELHI-19</p>	<p>E-MAIL: paralegal.tapan@nixi.in Telefax:+91-11-41674312 Mob: +91-9911089164</p>
<p>NATIONAL INSTITUTE OF OPEN SCHOOLING (FORMERLY NATIONAL OPEN SCHOOL)</p>	<p>MR S. RAJAPPA, ADVOCATE</p>	<p>CHAMBER 94, LAWYERS CHAMBERS SUPREME COURT OF INDIA NEW DELHI-110 001</p>	<p>TEL : 2261 5878 MOBILE : 9810063946</p>
<p>NATIONAL CONSUMER CO-OP. CONSUMERS' FEDERATION OF INDIA LTD.</p>	<p>MR. J.P. SENGH</p>	<p>421, LAWYERS CHAMBERS, HIGH COURT OF DELHI NEW DELHI-110 003</p>	<p>PHONE: 2338 7169</p>
<p>NATIONAL COUNCIL FOR TEACHER EDUCATION [NCTE]</p> <p>[LETTER DTD.18.07.14]</p>	<p>NOTICES, PETITIONS, ETC SHALL BE SERVED TO:</p> <p>MR. B.P. PANDEY UNDER SECRETARY (LEGAL) OF NCTE (HQ), BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002</p>		
<p>NATIONAL COUNCIL FOR TEACHER EDUCATION</p>	<p>M/S SIKRI & CO. ADVOCATES</p>	<p>CHAMBER NO.229 DELHI HIGH COURT NEW DELHI-110 003 C-147, EAST OF KAILASH NEW DELHI-110 065</p>	

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	2. M/s RAJANI SINGHANIA & PARTNERS LETTER DATED 07.10.2015	RS&P HOUSE, P-24, GREEN PARK EXTN., NEAR JAIN SCHOOL, NEW DELHI - 110016 105, LAWYERS CHAMBERS, HIGH COURT OF DELHI, SHER SHAH ROAD, NEW DELHI -110003	PH: 011-47471414, 47471415
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<p>(LETTER DTD. 20.07.2017)</p>	<p>----- MR. SATISH KUMAR 'SR. MUNICIPAL ADVOCATE' (ENGAGED TILL 14.09.2018 OR FURTHER ORDERS)</p>	<p>----- LAWYERS CHAMBER NO. 464, DELHI HIGH COURT BLOCK-I, NEW DELHI- 110001 OFFICE: 716, NAURANG HOUSE, 21, K.G. MARG, CONNAUGHT PLACE, NEW DELHI-110001</p>	<p>----- MOB.: 9810419742 TEL.: 91-11-43074413 E-MAIL: satishlaw@yahoo.com</p>
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<p>NATIONAL COUNCIL FOR HOTEL MANAGEMENT AND CATERING TECHNOLOGY</p>	<p>MR. SARFARAZ KHAN 'STANDING COUNSEL' [LETTER DTD.21.10.2014]</p>	<p>214, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-3 <u>OFF.:</u> B-21/1, F.F., LANE No.7, ABUL FAZAL ENCLAVE-II, SHAHEEN BAGH, OKHLA, NEW DELHI-110025</p>	<p>PH.:011-23384153 PH.:011-29945916 MOB.:9899140169 EMAIL:sarfarazadv@yahoo .co.in</p>
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<p>PUNJAB & SIND BANK</p>	<p>MS. SURUCHI AGGARWAL [17.7.2006]</p>	<p>RESIDENCE: C-61,JANGPURA EXTN., NEW DELHI- 100014</p>	<p>PH: 2429849,24326630</p>

	<p>MR. RAJAT ARORA, ADVOCATE M/S JAGAT ARORA & ASSOCIATES (SOLICITORS & ADVOCATES)</p> <hr/> <p>MS. KITTOO BAJAJ STANDING COUNSEL (SERVICE MATTERS)</p>	<p>OFFICE: CHAMBER NO.347 DELHI HIGH COURT</p> <p>-----</p> <p>CHAMBER NO. 143, DELHI HIGH COURT, SHERSHAH MARG, NEW DELHI</p> <p>RESI: "NAWAL KUNJ", H.NO. 132, SECTOR: 15-A, NOIDA-201301</p> <p>-----</p> <p>OFF.: B-35, JANGPURA EXTENSION NEW DELHI</p> <p>RES.: A-18, BRIJ VIHAR, SURYA NAGAR, GHAZIABAD (U.P.)</p>	<p>MOBILE: 9312040620 9312631490</p> <hr/> <p>MOBILE : 9810176964</p> <p>RESI.: 0120-2511628, 2512158</p> <hr/> <p>TEL.: 9891671638, 9212798015</p> <p>EMAIL: kittubajaj@yahoo.co m</p>
PUNJAB NATIONAL BANK	<p>MR. JAGDEEP KISHORE NOMINATED COUNSEL</p> <hr/> <p>MR. VIVEK JAIN NOMINATED COUNSEL</p>	<p>331, LAWYERS CHAMBER, HIGH COURT, NEW DELHI-3 TIMINGS 10.00 AM TO 7.30 PM</p> <hr/> <p>430, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI</p>	<p>(O) 2338 5296, 2338 8115 ® 2398 0895 MOBILE: 98100 56313</p> <hr/> <p>TEL. 011-23947100, 22231600 MOB.: 9811426480 EMAIL: vj_sc@yahoo.com</p>
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<p>THE PRADESHIYA INDUSTRIAL AND INVESTMENT CORPORATION OF U.P. LTD. (PICUP) (Owned by Govt. of Uttar Pradesh) 'PICUP BHAWAN', GOMTI NAGAR, LUCKNOW-226010 (U.P.)</p>	<p>SAMHITA LEGAL, ADVOCATES & CONSULTANTS (LETTER DTD. 21.07.2017 & 16.08.2017)</p>	<p>C-263, LOWER GROUND FLOOR, GREATER KAILASH-I, NEW DELHI-110048</p>	<p>PHONE-011-46305505 MOB: 9711060693, 9891845604 E-MAIL: info@samhitalegal.in</p>
<p>PRESIDENT'S SECRETARIAT (RASHTRAPATI SACHIVALAYA) (LETTER DT. 23.12.2016)</p>	<p>MR. SANJAY KUMAR SHANDILYA (SERVICE OF NOTICE OR ADVANCE COPY OF PETITION WHERE THE PRESIDENT'S ESTATE IS ARRAYED AS A PARTY)</p>	<p>LB 9-10, GAURI SADAN, 5 HAILEY ROAD, NEW DELHI-110001</p>	
<p>PFC CONSULTING LIMITED (LETTER DT. 27.03.2017)</p>	<p>MR. VARUN K CHOPRA, ADVOCATE (EXTENSION TILL 31.10.2017)</p>	<p>E 19 JUNG PURA EXTENSION, NEAR EROS CINEMA, NEW DELHI-110014</p>	<p>PH: 91 11 43588442 FAX: 91 11 43588444 MOB. 91 9811851711 EMAIL: Officevarunk Chopra@gmail.com varun.kumarchopra@gmail.com</p>

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<p>RAJYA SABHA SECRETARIAT</p>	<p>1. MR. J.P. SENGH</p> <p>-----</p> <p>2. MS. ZUBEDA BEGUM</p> <p>'NOMINATED COUNSEL' [TERM EXTENDED FOR THREE YEARS WEF 15.09.2015]</p>	<p>421, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI-110 003</p> <p>80, LAWYERS CHAMBERS, PATIALA HOUSE COURTS, NEW DELHI-1</p> <p>-----</p> <p>CHAMBER: 421, LAWYERS' CHAMBERS, HIGH COURT OF DELHI, NEW DELHI</p> <p>RES.-CUM-OFFICE: B4/3171,</p>	<p>PHONE: 2338 7169</p> <p>PHONE 2338 8969</p> <p>Email: gopallaw@yahoo.com</p> <p>-----</p> <p>TEL./MOB.NO. 23387169 9868119078 26891971</p>

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STATE OF JHARKHAND	MS. PINKY ANAND	109, LAWYERS CHAMBERS,	Ph: 23386545

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SPORTS AUTHORITY OF INDIA LODHI ROAD COMPLEX, NEW DELHI-110003 (LETTER DTD. 11.09.2015)	1.MR. ANIL GROVER (TILL 31.12.2015)	298, LAWYERS' CHAMBERS-II , DELHI HIGH COURT, NEW DELHI-110003 OFFICE: M/S ANIL GROVER & ASSOCIATES,	PH: 26933794, 26933795

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<p>SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (SIDBI) (LETTER RECD. ON 09.08.2016)</p>	<p>MR. SANJEEV SAGAR</p>	<p>CHAMBER No. 210, 3RD BLOCK, 2ND FLOOR, DELHI HIGH COURT, DELHI SAGAR & SAGAR LAW OFFICES, 18, HARGOBIND ENCLAVE, DELHI-110092</p>	<p>MOB.: 9811016162 TEL: 22377840, 22375422, 47543981 EMAIL: sanjivsagar@gmail.com; sagarandsagar@live.com WEBSITE: sagarlawoffice.com</p>
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STATE BANK OF PATIALA (LETTER RECD. ON 11.07.2016) (LETTER DTD. 19.07.2016)	M/S R.P. KAPUR & CO. ----- MR. ANIL KUMAR SANGAL	CHAMBER NO. 507/III, DELHI HIGH COURT, NEW DELHI CHAMBER NO. 2, SUPREME COURT, TILAK MARG, NEW DELHI-110001 OFF.: C-52, NEETI BAGH, LEVEL II, KHEL GAON MARG, NEW DELHI- 110049 ----- 226, LAWYERS NEW CHAMBER,	MOBILE: 9711161241 T/F- 011 23073360 email: T- 011 23388443, T/F- 011 23383541 T- 011 41740234/ 46529111 T/F 26561400 rajiv@rpklaw.com -----

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<p>STATE BANK OF MYSORE</p> <p>(LETTER DTD. 24.05.2016)</p>	<p>MR. JITENDRA KUMAR</p>	<p>B-7, ASHADEEP, HAILEY ROAD, NEW DELHI-110001</p>	<p>TEL.:011-23318396,23318401</p> <p>EMAIL:jitendrag10@yahoo.co</p>
<p>STANDARD CHARTERED BANK</p> <p>(LETTER DTD. 01.07.2017)</p>	<p>1. MR. SANJAY GUPTA, NOMINATED COUNSEL</p> <p>2. MR. ATEEV MATHUR, NOMINATED COUNSEL</p>	<p>SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503</p> <p>R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p>	<p>MOB.: 9811152920 (MR. SANJAY GUPTA)</p> <p>9811800816 (MR. ATEEV MATHUR)</p> <p>PH.:+91 11 46175500</p>

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TELECOM REGULATORY AUTHORITY OF INDIA (LETTER DATED 13.12.2007)	(1) MR. SAKET SINGH, ADVOCATE ----- (2) SHRI VIKAS MEHTA, ADVOCATE -----	CHAMBER NO. 53, SUPREME COURT LAWYERS CHAMBER NEW DELHI- 110001 ----- CHAMBER NO. 59 SUPREME COURT LAWYERS CHAMBER NEW DELHI- 110001 -----	
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TATA POWER DELHI DISTRIBUTION LTD. (FORMERLY NORTH DELHI POWER LTD.)	MR. JASHPAL SINGH, ADVOCATE ----- MR. ANKIT AGRAWAL	CHAMBER No.30, BLOCK-I DELHI HIGH COURT RES. CUM OFF.: H.No.10 (G.F.), STREET No.14, MADAN PARK, (OPP. MCD SCHOOL), EAST PUNJABI BAGH, N.DELHI-110026 ----- CHAMBER NO.30, OLD CHAMBER BLOCK, DELHI HIGH COURT, NEW	MOB.: 9810465678

		DELHI-110503	
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		<p>RES.: E-17, BALI NAGAR NEW DELHI-110 015</p> <p>OFFICE: G-81, BALI NAGAR NEW DELHI-110 015</p> <p>-----</p> <p>3] MR. NARESH KAUSHIK "NODAL COUNSEL" [TILL 30.06.2016] (LETTER DTD. 02.09.2015)</p> <p>-----</p> <p>4] MR.S.M.ZULFIQAR ALAM "PANEL COUNSEL" [TILL 30.06.2016] (LETTER DTD. 02.09.2015)</p> <p>-----</p> <p>5] MR.NAVEEN R. RATH "PANEL COUNSEL" [TILL 30.06.2016] (LETTER DTD. 02.09.2015)</p>	<p>2541 3975 AND 511 7435</p> <p>PHONE 541 7165</p> <p>-----</p> <p>PH 23711667(O) , 23070071 (CHAMBER) MOBILE : 9811031792</p> <p>-----</p> <p>3] 703, 7TH FLOOR, NILGIRI APARTMENT, 9, BARAKHAMBA ROAD, NEW DELHI - 110 001</p> <p>-----</p> <p>C-7, C L JOSEPH BLOCK, TIS HAZARI COURT, DELHI- 110054</p> <p>-----</p> <p>C-47, NIZAMUDDIN EAST, NEW DELHI - 13</p>
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	<p>MR. AMIT GUARAV SINGH</p> <p>-----</p> <p>MR. LUV KUMAR AGGARWAL, (PANEL COUNSEL)</p> <p>-----</p> <p>MR. CHHINNBHAL SINGH CHAUHAN, (PANEL COUNSEL)</p>	<p>B-1/23A, FIRST FLOOR, HAUZ KHAS, NEW DELHI - 110016</p> <p>-----</p> <p>6-C, DDA FLATS, BOULEVARD ROAD, DELHI-54</p> <p>-----</p> <p>B-1/23A, FIRST FLOOR, HAUZ KHAS, NEW DELHI</p>	<p>MOB:- 9818189391</p> <p>-----</p> <p>MOBILE: 09868206476</p> <p>-----</p> <p>MOBILE:09818189391</p>
<p>UTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT CORPORATION (UPSIDC)</p> <p>(LETTER DTD.01.05.2014)</p>	<p>1. MR. DIPESH SHARMA "RETAINER" [AUTHORISED TO RECEIVE NOTICES,ETC.]</p> <p>-----</p> <p>2. MS. ANANYA PANDEY "RETAINER" [AUTHORISED TO RECEIVE NOTICES,ETC.]</p>	<p>10, TODARMAL LANE, BENGALI MARKET, NEW DELHI-110001</p> <p>-----</p> <p>10, TODARMAL LANE, BENGALI MARKET, NEW DELHI-110001</p>	<p>MOB.: 9999315777</p> <p>-----</p> <p>MOB.: 9560537230</p>
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